		निर्णायक तारीख वह होगी जिस अंतिम तारीख तक	
		रोजगार कार्यालय को नाम	
		भेजने करने के लिए कहा	
		। गया है।	

(8)	(9)	(10)	(11)		(12)
लागू नहीं होता।	दो वर्ष	सीधी भर्ती द्वारा	लागू होता।	नहीं	विभागीय पुष्टि समिति (पुष्टि पर विचार करने के लिए) जिसमें निम्नलिखित शामिल होंगे:
					1. सदस्य सचिव, केन्द्रीय बोर्ड - अध्यक्ष;
					 पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में (बोर्ड की स्थापना का कार्य देखने वाला) अवर सचिव – सदस्य;
					 दो वैज्ञानिक 'घ' केन्द्रीय बोर्ड (अध्यक्ष द्वारा नामनिर्देशित किए जाएंगे) – सदस्य;
					4. प्रशासनिक अधिकारी (कार्मिक), – सदस्य।

तन्मय कुमार, अध्यक्ष

[विज्ञापन-III/4/असा./445/2021-22]

CENTRAL POLLUTION CONTROL BOARD

NOTIFICATION

New Delhi, the 18th November, 2021

- **F. No. AD-11023/2/2021-ADMIN-R-HO-CPCB-HO.**—In exercise of the powers conferred by sub-section (3A) of section 12 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974), and in supersession of the Central Pollution Control Board (Method of Recruitment, Terms and Conditions of Service of Officers and other Employees other than Member Secretary) Regulations, 1995, and the Central Pollution Control Board (Method of Recruitment, Terms and Conditions of Services of Data Processing Assistant) Regulations, 2013 except as respects things done or omitted to be done before such supersession, the Central Pollution Control Board, with the previous approval of the Central Government, hereby makes the following regulations, namely:-
 - Short title and commencement. (1) These regulations may be called the Central Pollution Control Board (Method of Recruitment, Terms and Conditions of Service of Officers and other Employees other than Member-Secretary) Regulations, 2021.
 - (2) They shall come into force on the date of their publication in the Official Gazette.
 - 2. **Definitions**. In these regulations, unless the context otherwise requires;
 - (a) "Board" means the Central Pollution Control Board established under the Water (Prevention and Control of Pollution) Act, 1974;
 - (b) "Chairman" means the Chairman of the Board;
 - (c) "Member- Secretary" means the Member Secretary of the Board;

- (d) "employee" means any officer or servant appointed as a staff of the Board as shown in column (2) of Schedule-I;
- (e) "post" means a post in Group 'A', Group 'B' or Group 'C' (including the erstwhile posts redesignated as MTS) according as such post is specified in Group 'A', Group 'B' or Group 'C', as the case may be, in column (3) of Schedule-II;
- (f) "Schedule" means a Schedule appended to these regulations.
- Provisions with respect to existing employees. All persons who are employees of the Board at
 the commencement of these regulations shall be deemed to have been appointed to the
 corresponding posts specified in Schedule-I.
- 4. **Officers and other employees of the Board.** The nature and categories of officers and other employees of the Board and the level in pay matrix thereof shall be as specified in Schedule-I.
- 5. Number, classification, level in the pay matrix, method of recruitment, age-limit and other qualifications. The name of the posts, their number, classification and level in the pay matrix, method of recruitment, age-limits, qualifications and other matters relating to the said posts, shall be as specified in columns (1) to (12) of Schedule-II.
- 6. **Pay, allowances, leave and other conditions of service of officers and other employees. (1)** The level in the pay matrix of employees of the Board shall be as specified in column (3) of Schedule-I.
 - (2) The rules and orders for the time being in force and amendment from time to time as applicable to the officers and other employees, holding posts of corresponding Level in the pay matrix under the Central Government, shall regulate the conditions of service in respect of allowance, leave, joining time, joining time pay, provident fund, gratuity, age of superannuation, retirement benefits, medical facilities and other conditions of service of the employees of the Board including scientists and engineers covered under Flexible Complementing Scheme at par with the Central Government employees i.e. "the Scientific and Technical Group 'A' posts in Central Pollution Control Board Regulations, 2009" as amended by "the Scientific and Technical group 'A' posts in Central Pollution Control Board (Amendment) Regulations, 2011".
- 7. **Appointing authority.** (1) All appointments to Group 'A' and Group 'B' posts shall be made by the Chairman:

Provided that with respect to post falling under level-13 or above in the pay matrix, no appointment shall be made by the Chairman without the prior approval of the Central Government.

- (2) All appointments to Group 'C' (including the erstwhile posts re-designated as MTS) shall be made by the Member Secretary.
- 8. **Saving.** Nothing in these regulations shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, ex-servicemen, other backward classes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.
- 9. **Power to relax.** Where the Board is of the opinion that it is necessary or expedient so to do, it may, in consultation with the Central Government, by order and for reasons to be recorded in writing, relax any other provisions of these regulations with respect to any class or category of persons.
- 10. **Matters, with respect to which no provision has been made.** Matters relating to the conditions of service of officers and other employees, with respect to which no provision has been made in these regulations, shall be referred to the Central Government for its decision.
- 11. **Miscellaneous.** In all cases of direct recruitment, a training of at least two weeks duration will be pre-requisite for completion of probation by all the employees and the syllabus for the training shall be prescribed and decided by the Competent Authority.

SCHEDULE- I Posts in the Central Pollution Control Board and level in the pay matrix [see Regulations 2(d), 3, 4 and 6]

Sl. No.	Name of the post	Level in the pay matrix
(1)	(2)	(3)
1.	Senior Law Officer	Level- 12 (Rs.78800-209200)
2.	Senior Administrative Officer	Level-12 (Rs.78800-209200)
3.	Administrative Officer	Level-11 (Rs.67700-208700)
4.	Law Officer	Level-11 (Rs.67700-208700)
5.	Accounts Officer	Level-7 (Rs.44900-142400)
6.	Assistant Accounts Officer	Level-7 (Rs.44900-142400)
7.	Assistant Law Officer	Level-7 (Rs.44900-142400)
8.	Assistant Director (OL)	Level-7 (Rs.44900-142400)
9.	Private Secretary	Level-7 (Rs.44900-142400)
10.	Senior Technical Supervisor	Level-7 (Rs.44900-142400)
11.	Section Officer	Level-7 (Rs.44900-142400)
12.	Draughting Supervisor	Level-6 (Rs.35400 - 112400)
13.	Senior Scientific Assistant	Level-6 (Rs.35400 - 112400)
14.	Senior Translator	Level-6 (Rs.35400 - 112400)
15.	Technical Supervisor	Level-6 (Rs.35400 - 112400)
16.	Assistant	Level-6 (Rs.35400 - 112400)
17.	Accounts Assistant	Level-6 (Rs.35400 - 112400)
18.	Junior Translator	Level-6 (Rs.35400 - 112400)
19.	Stenographer Grade-I	Level-6 (Rs.35400 - 112400)
20.	Publication Assistant	Level-6 (Rs.35400 - 112400)
21.	Senior Draughtsman	Level-6 (Rs.35400 - 112400)
22.	Data Processing Assistant	Level-6 (Rs.35400 - 112400)
23.	Driver Special Grade	Level-6 (Rs.35400 - 112400)
24.	Data Entry Operator Grade-I	Level-5 (Rs.29200 -92300)
25.	Driver Grade-I	Level-5 (Rs.29200 -92300)
26.	Junior Technician	Level-4 (Rs.25500 -81100)
27.	Senior Laboratory Assistant	Level-4 (Rs.25500 -81100)
28.	Driver Grade-II	Level-4 (Rs.25500 -81100)
29.	Stenographer Grade-II	Level-4 (Rs.25500 -81100)
30.	Upper Division Clerk	Level-4 (Rs.25500 -81100)
31.	Data Entry Operator Grade-II	Level-4 (Rs.25500 -81100)
32.	Driver (Ordinary Grade)	Level-2 (Rs.19900 -63200)
33.	Junior Laboratory Assistant	Level-2 (Rs.19900 -63200)

34.	Lower Division Clerk	Level-2 (Rs.19900 -63200)
35.	Multi-Tasking Staff Grade-I	Level-2 (Rs.19900 -63200)
36.	Field Attendant	Level-1 (Rs.18000 -56900)
37.	Multi-Tasking Staff	Level-1 (Rs.18000 -56900)

SCHEDUE-II [see regulations 2(e) and 5]

Name of the post.	Number of post.	Classification.	Level in the pay matrix.	Whether selection post or non- selection post.	Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1. Senior Law	1* (2021)	Group 'A',	Level-12	Selection	Not	Not applicable
Officer.	* Subject to	Non-	in the pay		applicable	
	variation	Ministerial.	matrix			
	dependent on		(Rs.78800-			
	workload.		209200).			

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.	Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies to be filled by various methods.	In case of recruitment by promotion or deputation/absorption, grades from which promotion or deputation is to be made.	If Departmental Promotion Committee exists, what is its composition.
(8)	(9)	(10)	(11)	(12)
Not applicable.	Not applicable.	By promotion failing which by deputation (including short term contract).	Promotion: Law Officer with five years of regular service in level-11 in the pay matrix (Rs.67,700-2,08,700). Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short term contract): Officers of the Central Government, State	Departmental Promotion Committee (for considering promotion) consisting of: 5. Chairman, Central Board- Chairman; 6. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 7. Two Members of the Board (to be nominated by the Chairman) - Members; 8. Member Secretary, Central Board - Member.

Governments, Union
territories administration,
Autonomous or Statutory
organizations, Public
Sector Undertakings,
University or Recognized
Research Institution -
(a) (i) holding analogous
post on regular basis in the parent cadre
or department, or
(ii) with five years of
service in the grade
render after
appointment thereto
on a regular basis in
level-11 (Rs.67,700-
2,08,700) in the pay
matrix or equivalent
in the parent cadre
or department.
(b) Possessing the
following
qualifications and
experience: (i) Bachelor's Degree
in Law from a
recognized
university or
institute, and
(ii) should be a
qualified legal
practitioner as
per the
Advocates Act,
1961, who has
not less than
eight years
experience, out of which five
years should be
in High Court or
Supreme Court
in handling
environmental
litigation cases.
or
(iii) persons having
not less than
eight years
experience in
rendering legal advice,
preferably in
matters relating
to environmental
pollution in a
supervisory
level.
Note 1: The eligibility
service shall continue to
be the same for persons
holding the feeder posts
on regular basis on the
date of notification of the

, , , , , , , , , , , , , , , , , , , 	
	revised rules.
	Note 2: The departmental
	officers in the feeder
	category who are in direct
	line of promotion shall not
	be eligible for
	consideration for
	appointment on
	deputation. Similarly, the
	deputationist shall not be
	eligible for consideration
	for appointment by
	promotion.
	Note 3: Period of
	deputation including the
	period of deputation in
	another ex-cadre post held
	immediately preceding
	this appointment in the
	same or other organisation
	or department of the
	Central Government or
	State Governments or
	Union territory
	administrations or Central
	or State Autonomous or
	Statutory Bodies shall
	ordinarily not exceed three
	years.
	Note 4: The maximum
	age-limit for appointment
	by deputation shall not be
	'exceeding fifty six years'
	as on the closing date of
	receipt of applications.
	receipt of applications.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
2. Senior	01 * (2021)	Group 'A',	Level-12 in the pay	Selection.	Not	Not
Administrative	* Subject to variation dependent on	Non-	matrix (Rs.78800-		applicable.	applicable.
Officer.	workload.	Ministerial.	209200).			

(8)	(9)	(10)	(11)	(12)
Not applicable.	Not	Promotion failing which by	Promotion:	Departmental Promotion
	applicable.	deputation (including short	Administrative Officer with	Committee (for considering
		term contract).	five years of regular service in	promotion) consisting of:
			level 11 in the pay matrix	1. Chairman, Central Board-
			(Rs.67,700-2,08,700).	Chairman;
			Note: Where the juniors who	2. Joint Secretary or
			have completed their qualifying	Advisor in the Ministry
			or eligibility services are being	of Environment, Forest
			considered for promotion, their	and Climate Change
			seniors would also be	(dealing with
			considered provided they are	establishment of Board)
			not short of the requisite	or his nominee
			qualifying or eligibility service	- Member;
			by more than half of the such	3. Two Members of the
			qualifying or eligibility service	Board (to be nominated
			or two years, whichever is less,	by the Chairman)-
			and have successfully	Members;
			completed probation period for	4. Member Secretary,
			promotion to the next higher	Central Board –

Sector

grade along with their juniors who have already completed such qualifying or eligibility service.

Deputation (including Short Term Contract):

Officers of the Central Government, State Governments, Union territories

administration, Autonomous or Statutory organisation, Public

University or Recognised

Undertakings,

- Research Institution –

 (a) (i) holding analogous post
 on regular basis in the
 parent cadre or department;
 or
 - (ii) with five years of regular service in the grade render after appointment thereto in level-11 (Rs.67,700-2,08,700) in the pay matrix or equivalent in the parent cadre or Department, and
- (b) possessing a Bachelor's degree in any discipline from a recognised university or institute; and
- (c) having ten years experience in a supervisory capacity in Administration or Accounts or Establishment.

Desirable:

Post graduation diploma in Personnel Management or Master of Business Administration with specialisation in Personnel Management.

Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.

Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 3: Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State

Member.

Governments or Union territory
· · · · · · · · · · · · · · · · · · ·
administrations or Central or
State Autonomous or Statutory
Bodies shall ordinarily not
exceed three years.
Note 4: The maximum age-
limit for appointment by
deputation shall not be
'exceeding fifty six years' as on
the closing date of receipt of
applications.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
3. Administrative Officer.	07* (2021) *Subject to variation dependent on workload.	Group 'A', Non- Ministerial.	Level-11 in the pay matrix (Rs.67,700-2,08,700).	Selection.	Not applicable.	Not applicable.

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two	By promotion failing	Promotion:	Departmental Promotion
	Year.	which by deputation	Section Officers,	Committee or
		(including short term	Accounts Officer and	Departmental Confirmation
		contract).	Private Secretaries with	Committee (for considering
			seven years of regular	promotion and
			service in Level-7 in	confirmation) consisting of:
			the pay matrix	1. Chairman, Central Board
			(Rs.44,900-1,42,400).	- Chairman;
			Note: Where the	2. Joint Secretary or
			juniors who have	Advisor in the Ministry
			completed their	of Environment, Forest
			qualifying or eligibility	and Climate Change
			services are being	(dealing with
			considered for	establishment of Board)
			promotion, their	or his nominee -
			seniors would also be	Member;
			considered provided	3. Two Members of the
			they are not short of the	Board (to be nominated
			requisite qualifying or eligibility service by	by the Chairman)-
			more than half of the	Members; 4. Member Secretary.
			such qualifying or	4. Member Secretary, Central Board-
			eligibility service or	Member.
			two years, whichever is	Wiember.
			less, and have	
			successfully completed	
			probation period for	
			promotion to the next	
			higher grade along with	
			their juniors who have	
			already completed such	
			qualifying or eligibility	
			service.	
			Note: Fifty percent of	
			the vacancies shall be	
			filled from the grade of	
			Section Officers, twenty	
			five percent of	
			vacancies from the	
			Accounts Officer and	
			twenty five percent of	
			vacancies from the	

1 0 D.
grade of Private
Secretary. In case of
non-eligible candidates
in either of the grade
the post shall be filled
from the grade where
the eligible candidate
is available.
Note 1: The inter-se
seniority of Section
Officers, Accounts
Officer and the Private
Secretary will be as per
date of regular
appointment in the
respective grade.
Note 2: The eligibility
service shall continue
to be the same for
persons holding the
feeder posts on regular
basis on the date of
notification of the
revised rules.
Note 3: While
calculating the
qualifying service for
consideration for
promotion to the grade
of Administrative
Officer, total regular
service in level-7 will
be taken into account.
DE TAKEH HITO ACCOUNT.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
4. Law	*02	Group 'A',	Level-11 in	Selection.	Up to 40 years.	Essential:
Officer.	(2021)	Non-	the pay		Note1: Relaxable for	(vi) Bachelor's degree in
	*Subject to	Ministerial.	matrix		Government servants up to	Law from a recognised
	variation		(Rs.67,700-		five years in accordance with	University or Institution;
	dependent		2,08,700).		the instructions or orders	and
	on				issued by the Central	(vii) Should have seven years
	workload.				Government.	experience as an officer
					Note 2: The crucial date for	of the State Judicial
					determining the age-limit	Service; or
					shall be the closing date for	(viii)Should be Central
					receipt of applications from	Government servant,
					candidates and not the closing	who has seven year's
					date prescribed for those in	experience in legal
					Assam, Meghalaya,	affairs; or
					Arunachal Pradesh, Mizoram,	(ix) Should have seven years
					Manipur, Nagaland, Tripura,	experience in the legal
					Sikkim, Lahual and Spiti	Department of a State;
					District and Pangi Sub-	or
					Division of Chamba District	(x) should be a qualified
					of Himachal Pradesh and the	legal practitioner, who
					Union territories of Ladakh,	has practised as such for
					Andaman and Nicobar Islands	seven years.
					and Lakshadweep.	Note: The advocacy period
						shall be computed with legal
						advice period for required
						experience of seven years.

(8)	(9)	(10)	(11)	(12)
Not	One	By promotion failing	Promotion:	Selection Committee:
applicable.	year.	which by deputation	Assistant Law Officers with	5. Chairman, Central Board-
		(including short term	seven years regular service	Chairman;
		contract) and failing	in level-7.	6. Joint Secretary or Advisor in the
		both by direct	Note: Where the juniors	Ministry of Environment, Forest and
		recruitment.	who have completed their	Climate Change (dealing with
			qualifying or eligibility	establishment of Board) or his nominee
			services are being	- Member;
			considered for promotion,	7. Two experts to be nominated by the
			their seniors would also be	Chairman
			considered provided they are	
			not short of the requisite	- Members;
			qualifying or eligibility	8. Member Secretary, Central Board –
			service by more than half of	Member.
			the such qualifying or	Description of the control of the co
			eligibility service or two	Departmental Promotion Committee or
			years, whichever is less, and	Departmental Confirmation Committee (for
			have successfully completed probation period for	considering promotion and confirmation)
			probation period for promotion to the next higher	consisting of: 1. Chairman, Central Board -
			grade along with their	1. Chairman, Central Board - Chairman;
			juniors who have already	2. Joint Secretary or Advisor in the
			completed such qualifying	Ministry of Environment, Forest and
			or eligibility service.	Climate Change (dealing with
			Deputation (including	establishment of Board) or his nominee
			short term contract):	- Member;
			Officers of the Central	3. Two Members of the Board (to be
			Government, State	nominated by the Chairman)
			Governments, Union	- Members;
			territories administration,	4. Member Secretary, Central Board –
			autonomous or Statutory	Member.
			organisation, Public Sector	
			Undertakings, University or	
			Recognised Research	
			Institution:	
			(a) (i) holding analogous post	
			on regular basis in the	
			parent cadre or	
			Department; or	
			(ii) with five years of	
			regular service in the grade render after	
			appointment thereto in	
			level-10 (Rs.56,100-	
			1,77,500) in the pay	
			matrix or equivalent in	
			the parent cadre of	
			Department; and	
			(b) Possessing the	
			qualifications and	
			experience prescribed for	
			direct recruits in column	
			(7).	
			Note 1: The eligibility	
			service shall continue to be	
			the same for persons holding	
			the feeder posts on regular	
			basis on the date of	
			notification of the revised	
			rules.	
			Note 2: The departmental officers in the feeder	
			category who are in direct	
<u> </u>	I	1	category who are in direct	L

eligible for consideration for	
appointment by promotion.	
Note 3: The period of	
deputation including the	
period of deputation in	
another ex-cadre post held	
immediately preceding this	
appointment in the same or	
other organisation or	
department of the Central	
Government or State	
Governments or Union	
Territory Administrations or	
Central or State	
Autonomous or Statutory	
Bodies shall ordinarily not	
exceed three years.	
Note 4: The maximum age-	
limit for appointment by	
deputation shall not be	
'exceeding fifty six years'	
receipt of applications.	
	deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion. Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union Territory Administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 4: The maximum agelimit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of

(1)	(2)	(3)	(4)	(5)	(6)	(7)
5. Accounts	02*	Group 'B',	Level-7 in the	Selection.	Not applicable.	Not applicable.
Officer.	(2021)	Non-	pay matrix			
	*Subject to	Ministerial.	(Rs.44900-			
	variation		142400).			
	dependent					
	on					
	workload.					

(8)	(9)	(10)	(11)	(12)
Not	Not	By promotion failing	Promotion:	Department Promotion Committee (for
applicable.	applicable.	which by deputation	Assistant Accounts Officer with	considering promotion) consisting of:
		(including short term	two years of regular service in	1. Chairman, Central Board -
		contract).	level-7 in the pay matrix	Chairman;
			(Rs.44,900-1,42,400).	2. Director or Deputy Secretary in the
			Note: Where the juniors who	Ministry of Environment, Forest and
			have completed their qualifying	Climate Change (dealing with
			or eligibility services are being	establishment of Board) or his
			considered for promotion, their	nominee –
			seniors would also be	Member;
			considered provided they are	3. Two Members of the Board (to be
			not short of the requisite	nominated by the Chairman)
			qualifying or eligibility service	- Members;
			by more than half of the such	4. Member Secretary, Central Board -
			qualifying or eligibility service	Member.
			or two years, whichever is less,	
			and have successfully	
			completed probation period for	
			promotion to the next higher	
			grade along with their juniors	
			who have already completed	
			such qualifying or eligibility	
			service.	
			Deputation (including short	
			term contract):	

Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:

- (a) (i) holding analogous post on regular basis in the parent cadre or Department; or
 - (ii) with five years of service in grade render after appointment thereto on a regular basis in level-6 (Rs.35,400-1,12,400) in the pay matrix or equivalent in the parent cadre of Department; and

possessing the following

qualifications experience: Bachelor's Degree in Commerce from recognised University or institution with five years experience in a supervisory level or Subordinate Audit /Account Services Examination Accounts with five years experience in accounts, audit and

Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.

financial management.

Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 3: Period of deputation including the period of deputation in another ex-cadre held immediately preceding this appointment in the same or other organisation or department of the Central Government or Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.

the closure data at receipt at			Note 4: The maximum age- limit for appointment by deputation shall not be 'exceeding fifty six years' as or the closing date of receipt or	y e n
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(1)	(2)	(3)	(4)	(5)	(6)	(7)
6.	5*	Group 'B',	Level-7 in	Selection.	Up to thirty	Essential:
Assistant	(2021)	Non-	the pay		years.	Bachelor's degree in Commerce from a
Accounts	* Subject	Ministerial.	matrix		Note 1:	recognised University or Institute with
Officer.	to		(Rs.44900-		Relaxable for	five years experience in a supervisory
	variation		142400).		Government	level or a Subordinate Audit /Account
	dependent				servants up to	Services Examination accountant with five
	on				five years in	years experience in accounts, audit and
	workload.				accordance with	related financial works in an organisation
					the instructions	or institution of repute.
					or orders issued	Desirable:
					by the Central	Associated Member of Chartered
					Government.	Accounts of India or Institution of Costs
					Note 2: The	and Works Accounts.
					crucial date for	Note: The qualification(s) regarding
					determining the	experience is relaxable at the discretion of
					age-limit shall be	the Chairman, Central Pollution Control
					the closing date	Board, in the case of candidates belonging
					for receipt of	to Scheduled Castes or Scheduled Tribes
					applications	if at any stage of selection the Chairman,
					from candidates	Central Pollution Control Board is of the
					and not the	opinion that sufficient number of
					closing date	candidates from these communities
					prescribed for	possessing the requisite experience are not
					those in Assam,	likely to be available to fill up the vacancy
					Meghalaya,	reserved for them.
					Arunachal	
					Pradesh,	
					Mizoram,	
					Manipur,	
					Nagaland,	
					Tripura, Sikkim,	
					Lahual and Spiti District and	
					Pangi Sub-	
					division of	
					Chamba District	
					of Himachal	
					Pradesh and the	
					Union territories	
					of Ladakh,	
					Andaman and	
					Nicobar Islands	
					and	
					Lakshadweep.	

(8)	(9)	(10) (11)		(12)
Not	Two years	Eighty percent	Promotion:	Departmental Promotion Committee or
applicable.	(For direct	by promotion	Account Assistant with five years	Departmental Confirmation Committee
	recruitment).	failing which by	regular service in level-6 in the	(for considering promotion and
		transfer on	pay matrix (Rs.35,400-1,12,400).	confirmation) consisting of:
		deputation	Note: Where the juniors who	1. Chairman, Central Board
		(including short	have completed their qualifying	- Chairman;
		term contract).	or eligibility services are being	2. Joint Secretary or Advisor in the
			considered for promotion, their	Ministry of Environment, Forest and
		Twenty percent	seniors would also be considered	Climate Change (dealing with
		by direct	provided they are not short of the	establishment of Board) or his

recruitment.

requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

Deputation (including short term contract):

Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:

- (a) (i) holding analogous post on regular basis in the parent cadre or Department; or
 (ii) with five years of regular service in the grade render after appointment thereto in level-6 (Rs.35,400-1,12,400) in the pay matrix or equivalent in the parent cadre or Department; and
- (b) possessing the qualifications and experience prescribed for direct recruits in column (7).

Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.

Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.

Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.

nominee

- Member;
- 3. Two Members of the Board (to be nominated by the Chairman)
 - Members;
- Member Secretary, Central Board -Member.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
7.	02*	Group 'B',	Level-7 in	Not	Up to thirty years.	Essential:
Assistant	(2021)	Non-	the pay	applicable.	Note: Relaxable	(i) Bachelor's degree in Law from a
Law	* Subject	Ministerial.	matrix		for Government	recognised University or
Officer.	to		(Rs.44900		servants up to five	Institution; and
	variation		-142400).		years in	(ii) Should have five years experience
	dependent				accordance with	as an Officer of the State Judicial
	on				the instructions or	Service; or
	workload.				orders issued by	(iii) Should have five years experience
					the Central	in the legal Department of a State;
					Government.	or
					Note: The crucial	(iv) Should be a Central Government
					date for	servant, who has five years
					determining the	experience in legal affairs; or
					age-limit shall be	(v) Should be a qualified legal
					the closing date	practitioner, who has practised as
					for receipt of	such for five years.
					applications from	Note: The advocacy period shall be
					candidates and not	computed with legal advice period for
					the closing date	required experience of five years.
					prescribed for	For direct recruitment:
					those in Assam,	Note 1: Qualifications are relaxable at
					Meghalaya,	the discretion of the Chairman, Central
					Arunachal	Pollution Control Board, in the case of
					Pradesh,	candidates otherwise well qualified.
					Mizoram,	Note 2: The qualification(s) and
					Manipur,	experience is relaxable at the discretion
					Nagaland,	of the Chairman, Central Pollution
					Tripura, Sikkim,	Control Board, in the case of candidates
					Lahual and Spiti	belonging to the Scheduled Castes or the
					District and Pangi	Scheduled Tribes, if at any stage of
					Sub-division of	selection the Chairman, Central Pollution
					Chamba District	Control Board is of the opinion that
					of Himachal	sufficient number of candidates from
					Pradesh and the	these communities possessing the
					Union territories	requisite experience are not likely to be
					of Ladakh,	available to fill up the vacancy reserved
					Andaman and	for them.
					Nicobar Islands	
					and Lakshadweep.	

(8)	(9)	(10)	(11)	(12)
Not	Two	By direct	Deputation (including short	Departmental Promotion Committee or
applicable.	years	recruitment.	term contract):	Departmental Confirmation Committee
	(for	Note: Vacancies	Officers of the Central	(for considering promotion and
	direct	caused by the	Government, State Governments,	confirmation) consisting of:
	recruits).	incumbent being	Union territories administration,	1. Chairman, Central Board -
		away on deputation	Autonomous or Statutory	Chairman;
		or long illness or	organisation, Public Sector	2. Joint Secretary or Advisor in the
		study leave or under	Undertakings, University or	Ministry of Environment, Forest and
		other circumstances	Recognised Research Institution:	Climate Change (dealing with
		for a duration of one	(a) (i) holding analogous post on	establishment of Board) or his nominee
		year or more may be	regular basis in the parent	- Member;
		filled on deputation	cadre or Department; or	3. Two Members of the Board (to be
		(including short term	(ii) with five years of regular	nominated by the Chairman)
		contract) basis.	service in the grade render	- Members;
			after appointment thereto in	4. Member Secretary, Central Board -
			level-6 (Rs.35,400-	Member.
			1,12,400) in the pay matrix	
			or equivalent in the parent	
			cadre or Department; and	

(1) P : 1 1 : 1	
(b) Possessing the educational	
qualifications and experience	
prescribed for direct recruits in	
column (7)	
Note 1: The departmental officers	
in the feeder category who are in	
direct line of promotion will not	
be eligible for consideration for	
appointment on deputation.	
Similarly, the deputationist shall	
not be eligible for consideration	
for appointment by promotion.	
Note 2: The period of deputation	
including the period of deputation	
in another ex-cadre post held	
immediately preceding this	
appointment in the same or other	
organisation or department of the	
Central Government or State	
Governments or Union territory	
administrations or Central or State	
Autonomous or Statutory bodies	
shall ordinarily not exceed three	
years.	
Note 3: The maximum age-limit	
for appointment by deputation	
shall not be 'exceeding fifty six	
years' as on the closing date of	
-	
receipt of applications.	

	(1)	(2)		(3)	(4)	(5)	(6)	(7)
8.		01* (2021)		Group 'B',	Level-7 in	Selection.	Not applicable.	Not applicable.
As	ssistant	* Subject	to	Non-	the pay			
Di	rector	variation		Ministerial.	matrix			
(O	L).	dependent	on		(Rs.44900-			
		workload.			142400).			

(8)	(9)	(10)	(11)	(12)
Not	Not	By deputation	Deputation (including short	Departmental Promotion Committee (for
applicable.	applicable.	(including short	term contract) :	considering promotion) consisting of:
		term	1. Officers of the Central	
		contract)/promotion.	Government, State Governments,	1. Chairman, Central Board –
		(Composite	Union territories administration,	Chairman;
		Method)	Autonomous or Statutory	2. Joint Secretary or Advisor in the
			organisation, Public Sector	Ministry of Environment, Forest and
			Undertaking's, University or	Climate Change (dealing with
			Recognised Research Institution:	establishment of Board) or his
			(a) (i) holding analogous post on	nominee
			regular basis in the parent	- Member;
			cadre or Department; or	3. Two Members of the Board (to be
			(ii) with five years of	nominated by the Chairman)
			regular service in the grade	Members;
			render after appointment	-
			thereto in level-6	Member.
			(Rs.35,400-1,12,400) in the	
			pay matrix or equivalent in	
			the parent cadre or	
			Department; and	
			(b) Possessing the following	
			qualifications and	
			experience:	
			Essential qualification:	
			(g) master's degree from a	
			recognised University in	

- Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level; or
- (h) master's degree from a recognised University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level; or
- (i) master's degree from a recognised University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of examination at the degree level; or
- (j) master's degree from a recognised University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as a medium of a examination at the degree level; or
- (k) master's degree from a recognised University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at the degree level; and
- (c)(i) Three years' experience applying using or terminology (terminological work) in Hindi and translation work fromEnglish to Hindi or viceversa, preferably of technical or scientific literature under Central or Governments State or Autonomous Body or Statutory Organisations or Public Sector Undertaking's Universities; recognised research educational institutions; or (ii) three years' experience of teaching in Hindi and English or research in Hindi or English under Central or Governments State Autonomous Body or Statutory Organisations or Public Sector Undertaking's

	or Universities or recognised	
	research or educational	
	institutions.	
	Note 1: The eligibility service	
	shall continue to be the same for	
	persons holding the feeder posts	
	on regular basis on the date of	
	notification of the revised rules.	
	Note 2: The period of deputation	
	including the period of	
	deputation in another ex-cadre	
	post held immediately preceding	
	this appointment in the same or	
	other organisation or department	
	of the Central Government or	
	State Governments or Union	
	territory administrations or	
	Central or State Autonomous or	
	Statutory Bodies shall ordinarily	
	not exceed three years.	
	Note 3: The maximum age-limit	
	for appointment by deputation	
	shall not be 'exceeding fifty six	
	years' as on the closing date of	
	receipt of applications.	
	Promotion:	
	(d). The departmental Senior	
	(d). The departmental Senior Translator with five years of	
	(d). The departmental Senior Translator with five years of regular service in the grade will	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion.	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion.	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed	
	(d). The departmental Senior Translator with five years of regular service in the grade will also be considered and in case he/she is selected for appointment to the post, the same will be deemed to have been filled by promotion. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
9. Private	20*	Group 'B',	Level-7 in	Selection.	Up to thirty years.	(ग)A Bachelor's Degree
Secretary.	(2021)	Non-	the pay		Note: Relaxable for	from a recognised
	* Subject	Ministerial.	matrix		Government servants	University or Institute
	to		(Rs.44900-		up to five years in	or equivalent
	variation		142400).		accordance with the	qualification
	dependent				instructions or orders	(ঘ)(i) Passing of test in
	on				issued by the Central	English shorthand and
	workload.				Government.	typing on computer at a
					Note: The crucial date	minimum speed of 120
					for determining the	wpm and 40 wpm
					age-limit shall be the	respectively; or
					closing date for receipt	(ii) Passing of test in

	of application from	Hindi shorthand and
	candidates and not the	typing on computer at a
	closing date prescribed	minimum speed of 120
	for those in Assam,	wpm and 35 wpm
	Meghalaya, Arunachal	respectively.
	Pradesh, Mizoram,	(c) With five years of
	Manipur, Nagaland,	experience as
	Tripura, Sikkim,	stenographer in
	Lahual and Spiti	Government or Public
	District and Pangi Sub-	Sector Undertaking or
	division of Chamba	Autonomous Body.
	District of Himachal	
	Pradesh and the Union	
	territories of Ladakh,	
	Andaman and Nicobar	
	Islands and	
	Lakshadweep.	

(8)	(9)	(10)	(11)	(12)		
Not applicable.	Two years for direct recruit.	By deputation (including short term contract)/ Promotion (Composite method) failing which by direct recruitment.	Promotion: Stenographers Grade-I with five years of regular service in level-6 in the pay matrix (Rs.35,400-1,12,400). Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertaking's, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or department; or (ii) with five years regular service in the Stenographers grade in level-6 (Rs.35,400-1,12,400) in the pay matrix or equivalent in the parent cadre or Department. Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules. Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on	Departmental Promotion Committee or Departmental Confirmation Committee (for promotion and confirmation) consisting of: 1. Chairman, Central Board - Chairman; 2. Joint Secretary or Advisor in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be nominated by the Chairman) - Members; 4. Member Secretary, Central Board - Member.		

deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion. Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on	
the closing date of receipt of applications.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
10. Senior	09*	Group 'B',	Level-7 in	Selection.	Up to thirty years.	Possessing a degree in
Technical	(2021)	Non-	the pay		Note 1: Relaxable for	Instrumentation or Electronics
Supervisor.	*Subject	Ministerial.	matrix		Government servants up	or Electrical or Mechanical
	to		(Rs.44900-		to five years in	Engineering with three years
	variation		142400).		accordance with the	of experience in the relevant
	dependent				instructions or orders	field.
	on				issued by the Central	Note: The Central Pollution
	workload.				Government.	Control Board may indicate
					Note 2: The crucial date	the particular trade or
					for determining the age-	discipline in which a Degree in
					limit shall be the closing	Engineering is required on
					date for receipt of	each occasion a vacancy is
					applications from	filled.
					candidates and not the	
					closing date prescribed	
					for those in Assam,	
					Meghalaya, Arunachal	
					Pradesh, Mizoram,	
					Manipur, Nagaland,	
					Tripura, Sikkim, Lahual	
					and Spiti District and	
					Pangi Sub-division of	
					Chamba District of	
					Himachal Pradesh and the	
					Union territories of	
					Ladakh, Andaman and	
					Nicobar Islands and	
					Lakshadweep.	

(8)	(9)	(10)	(11)	(12)
Not	Two years	Ву	Promotion:	Departmental Promotion Committee or
applicable.	For direct	promotion	Technical Supervisor with five years of	Departmental Confirmation Committee
	recruitment.	failing	regular service in level-6 in the pay	(for considering promotion and
		which by	matrix (Rs.35,400-Rs.1,12,400).	confirmation) consisting of:
		deputation	Note: Where the juniors who have	1. Chairman, Central Board
		(including	completed their qualifying or eligibility	- Chairman;
		short term	services are being considered for	2. Joint Secretary or Advisor in the
		contract)	promotion, their seniors would also be	Ministry of Environment, Forest and
		failing both	considered provided they are not short	Climate Change (dealing with
		by direct	of the requisite qualifying or eligibility	establishment of Board) or his
		recruitment.	service by more than half of the such	nominee - Member ;
		reer artificitt.	service by more than half of the sach	3. Two Members of the Board (to be

qualifying or eligibility service or two nominated the Chairman) - Members; years, whichever is less, and have Member Secretary, Central Board successfully completed probation period - Member. for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories Autonomous administration Statutory organisation, Public Sector University Undertaking's, Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii)with five years of regular service in the grade render after appointment thereto in level-6 (Rs.35,400-1,12,400) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing a diploma in Instrumentation or Electronics or Electrical Mechanical or Engineering. Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules. Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion. Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
11.	10* (2021)	Group 'B',	Level-7 in	Selection.	Not	Not applicable.
Section	* Subject to	Non-	the pay		applicable.	
Officer.	variation dependent	Ministerial.	matrix			
	on workload.		(Rs.44900-			
			142400).			

(8)	(9)	(10)	(11)	(12)
Not	Not	By promotion failing	Promotion:	Departmental Promotion Committee (for
applicable.	applicable.	which by deputation	Assistants with five years of	considering promotion) consisting of:
		(including short term	regular service in the level-6 in	1. Chairman, Central Board -
		contract).	the pay matrix (Rs.35,400-	Chairman;
			1,12,400).	2. Joint Secretary or Advisor in the
			Note: Where the juniors who	Ministry of Environment, Forest and
			have completed their	Climate Change (dealing with
			qualifying or eligibility services are being considered	establishment of Board) or his nominee – Member ;
			for promotion, their seniors	3. Two members of the Board (to be
			would also be considered	nominated by the Chairman)
			provided they are not short of	- Members;
			the requisite qualifying or	4. Member Secretary, Central Board -
			eligibility service by more	Member.
			than half of the such	
			qualifying or eligibility service	
			or two years, whichever is	
			less, and have successfully	
			completed probation period for promotion to the next higher	
			grade along with their juniors	
			who have already completed	
			such qualifying or eligibility	
			service.	
			Deputation (including short	
			term contract):	
			Officers of the Central	
			Government, State	
			Governments, Union territories administration,	
			Autonomous or Statutory	
			organisation, Public Sector	
			Undertakings, University or	
			Recognised Research	
			Institution:	
			(a) (i) holding analogous	
			post on regular basis in the	
			parent cadre or Department; or	
			(ii) with five years of	
			regular service in the grade	
			render after appointment	
			thereto in level-6	
			(Rs.35,400-1,12,400) in the	
			pay matrix or equivalent in	
			the parent cadre or	
			Department; and (b) Possessing a Bachelor's	
			degree from a recognised	
			University or Institution.	
			j	
			Note 1: The eligibility service	
			shall continue to be the same	
			for persons holding the feeder	
			posts on regular basis on the date of notification of the	
			revised rules.	
			Note 2: The departmental	
			officers in the feeder category	
			who are in direct line of	
			promotion shall not be eligible	
			for consideration for	
			appointment on deputation.	
			Similarly, the deputationist	

	shall not be eligible for	
	consideration for appointment	
	by promotion.	
	Note 3: The period of	
	deputation including the	
	period of deputation in another	
	ex-cadre post held	
	immediately preceding this	
	appointment in the same or	
	other organisation or	
	department of the Central	
	Government or State	
	Governments or Union	
	territory administrations or	
	Central or State Autonomous	
	or Statutory Bodies shall	
	ordinarily not exceed three	
	years.	
	Note 4: The maximum age-	
	limit for appointment by	
	deputation shall not be	
	'exceeding fifty six years' as	
	on the closing date of receipt	
	of applications.	
	or applications.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
12.	01* (2021)	Group	Level-6 in the pay	Selectio	Not	Not
Draughting	* Subject to variation dependent on	'В',	matrix	n.	applicabl	applicable.
Supervisor.	workload.	Non-	(Rs.35400-		e.	
		Ministeri	112400).			
		al.				

(8)	(9)	(10)	(11)	(12)
Not	Not	By deputation	Promotion:	Departmental Promotion
	not applicable	By deputation (including short term contract)/ Promotion (Composite method).	Senior Draughtsman with two years regular service in level-6 in the pay matrix (Rs.35,400-1,12,400). Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with six years of regular service in the grade render after appointment thereto in level-5 (Rs.29,200-92,300)	Committee (for considering promotion) consisting of: 1. Chairman, Central Board - Chairman; 2. Director or Deputy Secretary in the Ministry of Environment, Forest and Climate Change (dealing with establishment of Board) or his nominee - Member; 3. Two Members of the Board (to be nominated by the Chairman) - Members;

- in the pay matrix or equivalent in the parent cadre or Department; and
- (b) possessing two years diploma of draftsmanship in Civil Engineering.

Note1: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the said Commission.

Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.

Note 3: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 4: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.

Note 5: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.

Note 6: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any upgradation.

Note 7: The post of Draughting Supervisor will automatically get abolished as and when the present incumbent vacates the post and no incumbent is available in feeder grade.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
13.	59* (2021)	Group	Level-6	Selection.	Up to thirty years.	Possessing Master's
Senior	* Subject	'B',	in the		Note1: Relaxable for	degree in science from a
Scientific	to variation	Non-	pay		Government servants up to	recognised University or
Assistant	dependent	Ministeri	matrix		five years in accordance	Institution with two years
	on	al.	(Rs.3540		with the instructions or	experience in relevant
	workload.		0-		orders issued by the	field.
			112400).		Central Government.	Preferably in pollution
					Note: The crucial date for	control and related
					determining the age-limit	subjects in any
					shall be the closing date for	organisation or institution
					receipt of applications from	of repute.
					candidates and not the	
					closing date prescribed for	
					those in Assam,	
					Meghalaya, Arunachal	
					Pradesh, Mizoram,	
					Manipur, Nagaland,	
					Tripura, Sikkim, Lahual	
					and Spiti District and Pangi	
					Sub-division of Chamba	
					District of Himachal	
					Pradesh and the Union	
					territories of Ladakh,	
					Andaman and Nicobar	
					Islands and Lakshadweep.	

(8)	(9)	(10)	(11)	(12)
Age: No.	Two years	Fifty percent by Direct	Promotion:	Departmental Promotion
Educational	for direct	Recruitment.	Senior Laboratory Assistant with ten	Committee or Departmental
Qualificatio	Recruitmen	Fifty percent by	years of regular service in level-4 in	Confirmation Committee (for
n: Degree	t.	promotion failing	the pay matrix (Rs.25,500-81,100).	considering promotion and
in Science.		which by deputation	Note: Where the juniors who have	confirmation) consisting of:
		(including short term	completed their qualifying or	
		contract) and failing	eligibility services are being	1. Chairman, Central Board
		both by direct	considered for promotion, their seniors	- Chairman;
		recruitment.	would also be considered provided	2. Director or Deputy Secretary
			they are not short of the requisite	in the Ministry of
			qualifying or eligibility service by	Environment, Forest and
			more than half of the such qualifying	Climate Change (dealing
			or eligibility service or two years,	with establishment of Board)
			whichever is less, and have successfully completed probation	or his nominee - Member;
			period for promotion to the next	3. Two Members of the Board
			higher grade along with their juniors	(to be nominated by the
			who have already completed such	Chairman)
			qualifying or eligibility service.	- Members;
			Deputation (including short term	4. Member Secretary, Central
			contract):	Board - Member.
			Officers of the Central Government,	29414
			State Governments, Union territories	
			administration, Autonomous or	
			Statutory organisation, Public Sector	
			Undertakings, University or	
			Recognised Research Institution:	
			(a) (i) holding analogous post on	
			regular basis in the parent cadre	
			or Department; or	
			(ii) with six years of regular	
			service in the grade render after	
			appointment thereto in level-5	
			(Rs.29,200-92,300) in the pay	
			matrix or equivalent in the	

parent cadre or Department; and (b) Possessing the qualifications and experience prescribed for direct recruits in column (7).

Note 1: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.

Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.

Note 3: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 4: The period of deputation including the period of deputation in another ex-cadre post immediately preceding appointment in the same or other organisation or department of the or Central Government State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.

Note 5: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.

Note 6: For the purpose appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to rendered he service in the corresponding grade pay or pay scale extended based on the of recommendations Pay Commission, except where there has been merger of more than one prerevised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any upgradation.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
14. Senior	01	Group 'B',	Level-6 in the pay	Selection.	Not	Not applicable.
Translator.	* (2021)	Non-Ministerial.	matrix		applicable.	
	* Subject to variation		(Rs.35400-			
	dependent on		112400).			
	workload.					

(8)	(9)	(10)	(11)	(12)
Not	Not	By deputation	Deputation (including short term contract):	Departmental Promotion
applicable.	applicable.	(including	1. Officers of the Central Government, State	Committee (for considering
		short term	Governments, Union territories administration,	promotion) consisting of:
		contract)/	Autonomous or Statutory organisation, Public	1. Chairman, Central Board
		promotion	Sector Undertakings, University or Recognised	- Chairman;
		(Composite	Research Institution:	2. Director or Deputy Secretary
		method).	(a) (i) holding analogous post on regular basis	in the Ministry of
			in the parent cadre or Department; or	Environment, Forest and
			(ii) with six years of regular service in	Climate Change (dealing with
			the grade render after appointment thereto	establishment of Board) or his
			in level-5 (Rs.29,200-92300) in the pay	nominee
			matrix or equivalent in the parent cadre or	– Member;
			Department; and	3. Two Members of the Board (to
			(b) Possessing the following qualification:	be nominated by the
			(i) master's degree from a recognised	Chairman) - Members;
			University in Hindi with English as a	4. Member Secretary, Central
			compulsory or elective subject or as the	Board – Member.
			medium of examination at the degree	
			level; or	
			(ii) master's degree from a recognised	
			University in English with Hindi as a	
			compulsory or elective subject or as the	
			medium of examination at the degree	
			level; or	
			(iii) master's Degree from a recognised	
			University in any subject other than	
			Hindi or English, with Hindi medium	
			and English as a compulsory or elective	
			subject or as the medium of an	
			examination at the degree level; or (iv) master's degree from a recognised	
			(iv) master's degree from a recognised University in any subject other than	
			Hindi or English, with English medium	
			and Hindi as a compulsory or elective	
			subject or as the medium of an	
			examination at the degree level; or	
			(v) master's degree from a recognised	
			University in any subject other than	
			Hindi or English, with Hindi and English	
			as compulsory or elective subjects or	
			either of the two as a medium of	
			examination and the other as a	
			compulsory or elective subject at the	
			degree level; and	
			(vi) recognised diploma or certificate course in	
			translation from Hindi to English and	
			vice versa or three years' experience of	
			translation work from Hindi to English	
Ì			and vice versa in a Central or State	
			Government office, including	
			Government of India Undertaking.	
			Note 1: For the purpose of computing	
			minimum qualifying service for promotion, the	
			service rendered on a regular basis by an	
			officer prior to the 1 st January, 2016 or the date	

from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.

Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.

Note 3: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 4: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations Central State or or Autonomous or Statutory Bodies shall ordinarily not exceed three years.

Note 5: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.

Note 6: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit shall extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.

Promotion:

The departmental Junior Translator with two years regular service in the grade shall also be considered and in case he/ she is selected for appointment to the post, the same shall be deemed to have been filled by promotion.

Note 1: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
15.	17* (2021)	Group	Level-6	Selection.	Up to thirty years.	Degree in Instrumentation or
Technical	* subject	'В',	in the		Note: Relaxable for	Electronics or Electrical or
Supervisor.	to	Non-	pay		Government servants up to	Mechanical or Automobile
	variation	Ministeri	matrix		five years in accordance	Engineering with three years
	dependent	al.	(Rs.354		with the instructions or	experience in the relevant field.
	on		00-		orders issued by the Central	Note: The Chairman Central
	workload.		112400)		Government.	Board shall indicate the particular
					Note: The crucial date for	trade or discipline in which a
					determining the age-limit	Degree in Engineering is required
					shall be the closing date for	on each occasion a vacancy is
					receipt of applications from	filled.
					candidates and not the	
					closing date prescribed for	
					those in Assam,	
					Meghalaya, Arunachal	
					Pradesh, Mizoram,	
					Manipur, Nagaland,	
					Tripura, Sikkim, , Lahual	
					and Spiti District and Pangi	
					Sub-division of Chamba	
					District of Himachal	
					Pradesh and the Union	
					territories of Ladakh,	
					Andaman and Nicobar	
					Islands and Lakshadweep.	

(8)	(9)	(10)	(11)	(12)
Age: Not	Two years.	Fifty percent by	Promotion:	Departmental Promotion
		. ,	` /	

maintenance repairs of laboratory equipment or instruments.

Note: The Chairman Central Board shall indicate the particular trade or discipline in which a Diploma in Engineering is required on each occasion a vacancy is filled.

Note 1: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission.

Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.

Note 3: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 4: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.

Note 5: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.

Note 6: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-gradation.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
16.	17*	Group 'B',	Level-6 in	Selection.	Up to thirty years.	(a) Bachelor's Degree from a recognised
Assistant.	(2021)	Non-	the pay		Note: Relaxable	University or Institution.
	* Subject	Ministerial.	matrix		for Government	(b) Shall pass the skill test on computer in
	to		(Rs.35400-		servants up to five	English Typing @ 35 words per minute

variation dependent	112400).	years in accordance with	(10500 KDPH on an average of 5 key depressions for each word)/Hindi
on		the instructions or	Typing @ 30 words per minute (9000
workload.		orders issued by	KDPH on an average of 5 key
		the Central	depressions for each word). Time
		Government.	allowed is ten minutes.
		Note: The crucial	
		date for	
		determining the	
		age-limit shall be	
		the closing date	
		for receipt of	
		applications from	
		candidates and	
		not the closing	
		date prescribed	
		for those in	
		Assam,	
		Meghalaya,	
		Arunachal	
		Pradesh,	
		Mizoram,	
		Manipur,	
		Nagaland,	
		Tripura, Sikkim,	
		Lahual and Spiti	
		District and Pangi Sub-division of	
		Chamba District	
		of Himachal	
		Pradesh and the	
		Union territories	
		of Ladakh,	
		Andaman and	
		Nicobar Islands	
		and	
		Lakshadweep.	

(8)	(9)	(10)	(11)	(12)
Not	Two years.	Seventy five percent	Promotion:	Departmental Promotion Committee /
applicable.		by promotion failing	Upper Division Clerks with	Departmental Confirmation Committee
		which by direct	ten years of regular service in	(for considering promotion and
		recruitment through a	level-4 in the pay matrix	confirmation) consisting of :
		competitive	(Rs.25,500-81,100).	1. Chairman, Central Board -
		examination.		Chairman;
			Note 1: Where the juniors	2. Director or Deputy Secretary in the
		Twenty five percent	who have completed their	Ministry of Environment, Forest and
		by direct recruitment	qualifying or eligibility	Climate Change (dealing with
		through a competitive	services are being considered	establishment of Board) or his nominee
		examination.	for promotion, their seniors	– Member;
			would also be considered	3. Two Members of the Board (to be
			provided they are not short of	nominated by the Chairman)
			the requisite qualifying or	– Members;
			eligibility service by more	4. Member Secretary, Central Board -
			than half of the such	Member.
			qualifying or eligibility	
			service or two years,	
			whichever is less, and have	
			successfully completed	
			probation period for	
			promotion to the next higher	
			grade along with their juniors	
			who have already completed	
			such qualifying or eligibility	
			service.	

1		
	Note 2: For the purpose of	
	computing minimum	
	qualifying service for	
	promotion, the service	
	rendered on a regular basis by	
	an officer prior to the 1st	
	January, 2016 or the date	
	from which the revised pay	
	structure based on the	
	Seventh Central Pay	
	Commission	
	recommendations has been	
	extended, shall be deemed to	
	be service rendered in the	
	corresponding grade pay or	
	pay scale extended based on	
	the recommendations of the	
	Commission.	
	Note 3: The eligibility	
	service shall continue to be	
	the same for persons holding	
	the feeder posts on regular	
	basis on the date of	
	notification of the revised	
	rules.	
	Tuics.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
17.	8* (2021)	Group 'B',	Level-6 in	Not	Up to thirty years.	Essential:
Accounts	* Subject	Non-	the pay	applicable.	Note: Relaxable for	(vi) Bachelor's degree in
Assistant.	to	Ministerial.	matrix		Government servants up	Commerce from a recognised
	variation		(Rs.35400-		to five years in accordance	University or Institution.
	dependent		112400).		with the instructions or	(vii) With three years experience
	on				orders issued by the	in accounts, audit, cash
	workload.				Central Government.	handling or any other related
					Note: The crucial date for	work in an organisation or
					determining the age-limit	institution of repute.
					shall be the closing date	
					for receipt of applications	
					from candidates and not	
					the closing date prescribed	
					for those in Assam,	
					Meghalaya, Arunachal	
					Pradesh, Mizoram,	
					Manipur, Nagaland,	
					Tripura, Sikkim, Lahual	
					and Spiti District and	
					Pangi Sub-division of	
					Chamba District of	
					Himachal Pradesh and the	
					Union territories of	
					Ladakh, Andaman and	
					Nicobar Islands and	
					Lakshadweep.	

(8)	(9)	(10)	(11)	(12)		
Not	Two	By Direct	Deputation (including	Departmental Promotion Committee /		
applicable.	years.	Recruitment.	short term contract):	Departmental Confirmation Committee (for		
		Note: Vacancies	Officers of the Central	considering promotion and confirmation)		
		caused by the	Government, State	consisting of:		
		incumbent being	Governments, Union			
		away on deputation	territories	1. Chairman, Central Board - Chairman;		
		or long illness or	administration,			
		study leave or under	Autonomous or	2. Director or Deputy Secretary in the Ministry of		
		other circumstances	Statutory organisation,	Environment, Forest and Climate Change		

for a duration of one year or more may be filled on deputation basis including short term contract. Public Sector Undertakings, University or Recognised Research Institution:

- (a) (i) holding analogous post on regular basis in the parent cadre Department, or (ii) with ten years of regular service in the grade render after appointment thereto in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre Department; and
- (b) Possessing a
 Bachelor's degree
 in commerce from
 a recognised
 University or
 Institution.

Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of Central Government or State Governments Union territory administrations Central State Autonomous or Statutory Bodies shall ordinarily not exceed three years.

Note 2: The maximum age-limit for appointment by deputation shall be not 'exceeding fifty six years' as on the closing date of receipt of applications.

Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has

(dealing with establishment of Board) or his nominee - **Member**;

- Two Members of the Board (to be nominated by the Chairman) Members;
- 4. Member Secretary, Central Board

– Member.

· · · · · · · · · · · · · · · · · · ·		
	been extended) shall be	
	deemed to be service	
	rendered in the	
	corresponding grade pay	
	or pay scale extended	
	based on the	
	recommendations of the	
	Pay Commission, except	
	where there has been	
	merger of more than one	
	pre-revised scale of pay	
	into one grade with a	
	common grade pay or	
	pay scale and where this	
	benefit will extend only	
	for the post or posts for	
	which that grade pay or	
	pay scale is the normal	
	replacement grade	
	without any up-	
	gradation.	
	Branner.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
18. Junior	01	Group 'B',	Level-6 in	Not	Up to thirty years.	(i) master's degree of a
Translator.	*(2021)	Non-	the pay	applicable.	Note: Relaxable for	recognised University in Hindi
	* Subject	Ministerial.	matrix		Government servants	with English as a compulsory
	to		(Rs.35400-		up to five years in	or elective subject or as the
	variation		112400).		accordance with the	medium of examination at the
	dependent				instructions or orders	degree level; or
	on				issued by the Central	(ii) master's degree of a
	workload.				Government.	recognised University in
					Note: The crucial date	English with Hindi as a
					for determining the	compulsory or elective subject
					age-limit shall be the	or as the medium of
					closing date for receipt	examination at the degree
					of applications from	level; or
					candidates and not the	(iii)master's degree of a
					closing date prescribed	recognised University in any
					for those in Assam,	subject other than Hindi or
					Meghalaya, Arunachal	English, with Hindi medium
					Pradesh, Mizoram,	and English as a compulsory
					Manipur, Nagaland,	or elective subject or as the
					Tripura, Sikkim, Lahual	medium of examination at the
					and Spiti District and	degree level; or
					Pangi Sub-division of	(iv)master's degree of a
					Chamba District of	recognised University in any
					Himachal Pradesh and	subject other than Hindi or
					the Union territories of	English, with English medium
					Ladakh, Andaman and	and Hindi as a compulsory or
					Nicobar Islands and	elective subject or as the
					Lakshadweep.	medium of examination at the
						degree level; or
						(v) master's degree of a
						recognised University in any
						subject other than Hindi or
						English, with Hindi and
						English as a compulsory or elective or either of the two as
						a medium of examination and
						the other as a compulsory or
						elective subject at degree
						level; and
						certificate course in translation from Hindi to
		l	l			transtation from Finds to

			English and vice versa or
			two years' experience of
			translation work from Hindi
			to English and vice versa in
			Central or State Government
			including Government of
			India Undertaking.

								State Government
							~	Government of
							maia Chach	taking.
		` /						
Not	Two years.	(10) By direct recithrough a conexamination. Note: Vicaused by incumbent away on depution illness of leave or undecircumstances duration of or more may on deputation including shocontract.	acancies the being tation or or study er other for a one year be filled n basis	Deputation (interm contract): Officers of Government, Governments, territories a Autonomous organisation, P. Undertakings, Recognised Institution: (a) (i) holding posts on register the parent Department (ii) with service in render after thereto a relevel-4 81,100) is matrix or the parent Department (b) Posses educational and other prescribed for in column (7). Note 1: The deputation imperiod of deanother ex-cad immediately proposed another ex-cad immediately proposed for contract or Statutory ordinarily not years. Note 2: The matrix of app deputation shall exceeding fifty on the closing of applications.	the Central State Union dministration, or Statutory Public Sector University or Research g analogous gular basis in t cadre or ; or ten years of the grade r appointment gular basis in (Rs.25,500- n the pay equivalent in t cadre or t; and ssing the qualifications qualifications direct recruits period of cluding the eputation in re post held receding this the same or isation or the Central or State or Union instrations or Autonomous Bodies shall exceed three aximum age- ointment by all not be six years' as late of receipt	Department considering consisting 1. Chairm Chairm 2. Director establish the Mit Climate - M 3. Two nomina - Mem	nan, Central Board nan; or or Deputy Secret shment of Board) of inistry of Environ e ember; Members of the ated by th abers; er Secretary, Centr	Committee or Committee (for d confirmation) tary (dealing with or his nominee in ment, Forest and Change Board (to be de Chairman)
				Note 3: For the appointment of basis, the service a regular basis prior to the 1st.	n deputation e rendered on by an officer			

	(the date from which the	
	revised pay structure based	
	on the Seventh Central Pay	
	Commission	
	recommendations has been	
	extended) shall be deemed to	
	be service rendered in the	
	corresponding grade pay or	
	pay scale extended based on	
	the recommendations of the	
	Pay Commission, except	
	where there has been merger	
	of more than one pre-revised	
	scale of pay into one grade	
	with a common grade pay or	
	pay scale and where this	
	benefit will extend only for	
	the post or posts for which	
	that grade pay or pay scale is	
	the normal replacement grade	
	without any up-gradation.	
<u>. </u>	without any up-gradation.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
19.	01*(2021)	Group 'B',	Level-6 in	Selection.	Up to thirty years.	(a) A Bachelor's Degree or
Stenographer	*subject	Non-	the pay		Note 1: Relaxable	equivalent from a recognised
Grade-I.	to	Ministerial.	matrix		for Government	University or Institution.
	variation		(Rs.35400-		servants up to five	(b) Passing of test in English
	dependent		112400).		years in accordance	shorthand and typing on
	on				with the instructions	computer at a minimum speed
	workload.				or orders issued by	of 120 wpm and 40 wpm
					the Central	respectively; or
					Government.	(c) Passing of test in Hindi
					Note: The crucial	shorthand and typing on
					date for determining	computer at a minimum speed
					the age-limit shall	of 120 wpm and 35 wpm
					be the closing date	respectively.
					for receipt of	(d) With three years of experience
					application from	as stenographer in Government
					candidates and not	or Public Sector Undertaking or
					the closing date	Autonomous Body or Private
					prescribed for those	Firm of repute.
					in Assam,	
					Meghalaya,	
					Arunachal Pradesh,	
					Mizoram, Manipur,	
					Nagaland, Tripura,	
					Sikkim, Lahual and	
					Spiti District and	
					Pangi Sub-division	
					of Chamba District	
					of Himachal	
					Pradesh and the	
					Union territories of	
					Ladakh, Andaman	
					and Nicobar Islands	
					and Lakshadweep.	

Not applicable. Two applicable. Two applicable. By Promotion failing which by deputation (including short term contract) failing both by direct recruitment. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or department; or (ii) With ten years of regular service in the grade after appointment thereto on a regular basis level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the educational
deputation (including short term contract) failing both by direct recruitment. Service in the level-4. Note: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Deputation (including short term contract): Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or department; or (ii) With ten years of regular service in the grade after appointment thereto on a regular basis level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the educational
qualifications and other qualifications prescribed for direct recruits in column 7(a) and (b) or (c). Note 1: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission. Note 2: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules. Note 3: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion. Note 4: The period of deputation including the period of deputation in another ex-cadre post

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ordinarily not exceed three years.	
Note 5: The maximum age-limit for	
appointment by deputation shall not be	
'exceeding fifty six years' as on the closing	
date of receipt of applications.	
Note 6: For the purpose of appointment on	
deputation basis, the service rendered on a	
regular basis by an officer prior to the 1st	
January, 2016 (the date from which the	
revised pay structure based on the Seventh	
Central Pay Commission recommendations	
has been extended) shall be deemed to be	
service rendered in the corresponding grade	
pay or pay scale extended based on the	
recommendations of the Pay Commission,	
except where there has been merger of more	
than one pre-revised scale of pay into one	
grade with a common grade pay or pay scale	
and where this benefit will extend only for the	
post or posts for which that grade pay or pay	
scale is the normal replacement grade without	
any up-gradation.	
7 1 5	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
20.	01*	Group 'B',	Level-6 in	Not	Up to thirty years.	Essential:
Publication	(2021)	Non-	the pay	applicable.	Note: Relaxable for Government	(i) A degree from a
Assistant.	*subject	Ministerial.	matrix		servants up to five years in	recognised
	to		(Rs.35400-		accordance with the instructions or	University or
	variation		112400).		orders issued by the Central	Institution.
	dependent				Government.	(ii) with three years of
	on				Note: The crucial date for	experience in
	workload.				determining the age-limit shall be	production, sales
					the closing date for receipt of	and distribution,
					applications from candidates and	including printing
					not the closing date prescribed for	of publications in
					those in Assam, Meghalaya,	an organisation or
					Arunachal Pradesh, Mizoram,	institution of
					Manipur, Nagaland, Tripura,	repute.
					Sikkim, Lahual and Spiti District	Desirable:
					and Pangi Sub-division of Chamba	Diploma in printing
					District of Himachal Pradesh and	technology from a
					the Union territory of Ladakh,	recognised Institution.
					Andaman and Nicobar Islands and	
					Lakshadweep.	

(8)	(9)	(10)	(11)	(12)
Not	Two	By Deputation	Deputation (including short-term	Departmental Promotion
applicable.	years	(including short-	contract):	Committee or Departmental
	for	term contract)	Officers of the Central Government,	Confirmation Committee (for
	direct	failing which by	State Governments, Union territories	considering promotion and
	recruits.	direct recruitment.	administration, Autonomous or Statutory	confirmation) consisting of :
			organisation, Public Sector	1. Chairman, Central Board
			Undertakings, University or Recognised	- Chairman;
			Research Institution:	2. Director or Deputy Secretary in
			(a) (i) holding analogous post on	the Ministry of Environment,
			regular basis in the parent cade or	Forest and Climate Change
			Department; or	(dealing with establishment of
			(ii) with six years of service in the	Board) or his nominee
			grade render after appointment	- Member;
			thereto on a regular basis in level-5	3. Two Members of the Board (to
			(Rs.29,200-92,300) in the pay	be nominated by the Chairman)
			matrix or equivalent in the parent	- Member;
			cadre or Department; or	4. Member Secretary, Central
			(iii) with ten years of service in the	Board - Member.

grade render after appointment	
thereto on a regular basis in level-4	
(Rs.25,500-81,100) in the pay	
matrix or equivalent in the parent	
cadre or Department; and	
(b) Possessing qualification and	
experience as prescribed for direct	
recruits in column (7).	
rectures in column (7).	
Note 1: The period of deputation	
including the period of deputation in	
another ex-cadre post held immediately	
preceding this appointment in the same	
or other organisation or department of	
the Central Government or State	
Governments or Union territory	
administrations or Central or State	
Autonomous or Statutory Bodies shall	
ordinarily not exceed three years.	
Note 2: The maximum age-limit for	
appointment by deputation shall not be	
'exceeding fifty six years' as on the	
closing date of receipt of applications.	
Note 3: For the purpose of appointment	
on deputation basis, the service rendered	
on a regular basis by an officer prior to	
the 1 st January, 2016 (the date from	
which the revised pay structure based on	
the Seventh Central Pay Commission	
recommendations has been extended)	
shall be deemed to be service rendered	
in the corresponding grade pay or pay	
scale extended based on the	
recommendations of the Pay	
Commission, except where there has	
been merger of more than one pre-	
revised scale of pay into one grade with	
a common grade pay or pay scale and	
where this benefit will extend only for	
the post or posts for which that grade	
pay or pay scale is the normal	
replacement grade without any up-	
gradation.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
21. Senior	01*	Group 'B',	Level-6 in	Not	Up to thirty years.	(iii) Degree in Civil
Draughtsman.	(2021)	Non-	the pay	applicable.	Note: Relaxable for	Engineering; and
	*subject	Ministerial.	matrix		Government servants up	(iv) three years experience in
	to		(Rs.35400-		to five years in	the line in an
	variation		112400).		accordance with the	organisation of repute.
	dependent				instructions or orders	
	on				issued by the Central	
	workload.				Government.	
					Note: The crucial date	
					for determining the age-	
					limit shall be the closing	
					date for receipt of	
					application from	
					candidates and not the	
					closing date prescribed	
					for those in Assam,	
					Meghalaya, Arunachal	
					Pradesh, Mizoram,	
					Manipur, Nagaland,	

	Tripura, Sikkim, Lahual	
	and Spiti District and	
	Pangi Sub-division of	
	Chamba District of	
	Himachal Pradesh and	
	Union territories of	
	Ladakh, Andaman and	
	Nicobar Islands and	
	Lakshadweep.	

Not applicable. Two applicable. Note: Vacancies direct recruits. Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or (ii) with six years of service in the grade render after appointment thereto on a regular basis in level-5 Two Members of the Board (to				Nicobar Islands Lakshadweep.	and
Not applicable. Note Spears Green				Landinative ep.	
Not applicable. Note Securitiment. Note: Vacancies claused by the recruitiment. Note: Vacancies claused by the recruitiment Note: Vacancies claused by the recruitiment Note: Vacancies claused by the recruitiment State Governments, Union territories or long illness State Governments, Union territories or study leave or under other circumstances Officers of the Central Government Statutory organisation, Public Sector Offerdatings, University or Recognised Research Institution: Officers of statution: Officers of statutory organisation, Public Sector Officers of content Officers of statutory organisation, Public Sector Officers of content Officers of statutory organisation, Public Sector Officers of statution: Officers of statution: Officers of statution: Officers of statution: Officers of the Central Government Officers of statution: Officers of statution: Officers of statution: Officers of the Central Officers	(8)	(9)	(10)	(11)	(12)
applicable. Note: Vacancies caused by the incumbent being administration, Autonomous or study leave or under administration, Autonomous or study leave or under study leave or leave to the term contract. (a) (i) holding analogous post or regular basis in level (Rs.29,200-92,300) in the pay matrix or equivalent in the parent eadre or Department; or (iii) with ten years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent eadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation in another ex-eadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment of deputation shaifly the view of the central deputation shaifly the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)		_		()	()
direct recruits. claused by the incumbent being away on deputation or long illness or study leave or undertakings, University or Recognised the content of duration of me year or more may be filled on deputation basis including short term contract. Statistory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on payar or more may be filled on deputation basis including short term contract. (ii) with six years of service in the grade render after appointment thereto on a regular basis in level-5 (Rs.29,200-92,300) in the pay matrix or equivalent in the parent cadre or Department; or (iii) with teny years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the pay	applicable.	years	_ ·		
recruits. incumbent being away on deputation or long illness or study leave or under other circumstances for duration of one year or more may be filled on deputation basis including short term contract. **Contract of the part of term contract of term contract.** **Contract of term contract of				-	
away on deputation or long illness or study leave or under other circumstances for duration of one year or more may be filled on deputation basis including short term contract. Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or Department; or Geast and Climate Change (dealing with establishment of Board) or his nominee matrix or equivalent in the parent cadre or Department; or (iii) with six years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,90-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation in another ex-cadre post held immediately preceding this appointment of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)			1	·	
study leave or under other circumstances for duration of one year or more may be filled on deputation basis including short term contract. **The project of the project of the paymatrix or equivalent in the paymatrix		recruits.		· · · · · · · · · · · · · · · · · · ·	
study leave or under other circumstances for duration of one year or more may be filled on deputation basis including short term contract. Research Institution: (a) (i) holding analogous post on regular basis in the parent cadre or Department; or Chembers of the Board (to Board) or his nominee thereto on a regular basis in level-5 (ii) with ten years of service in the grade render after appointment thereto on a regular basis in level-4 (Rs.29,200-29,300) in the pay matrix or equivalent in the parent cadre or Department; or (iii) with ten years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications. Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis how an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)					· · · · · · · · · · · · · · · · · · ·
for duration of one year or more may be filled on deputation basis including short term contract. (ii) with six years of service in the grade render after appointment theretoo on a regular basis in level-5 (Rs.29,200-92,300) in the pay matrix or equivalent in the parent cadre or Department; or (iii) with ten years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation in another ex-cadre post held immediately preceding this appointment of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications. Note 3: Forte and Climate Change (dealing with establishment of Board) or his nominee — Member: Two Members of the Board (to be nominated by the Chairman)Members; 4. Member Secretary, Central Board - Member. Board - Member: Two Members of the Board (to be nominated by the Chairman)Members; 4. Member secretary, Central Board - Member. Board - Member: Two Members of the Board (to be nominated by the Chairman)Members; 4. Member secretary, Central Board - Member. Store a proprintment or deputation in another ex-cadre post held immediately preceding this appointment of the same or other organisation or deputation in another ex-cadre post held immediately preceding this appointment of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment on deputation basis, the service rendered on a regulat basis by an officer prior to the 1st January, 2016 (the date				Research Institution:	
year or more may be filled on deputation basis including short term contract. Department; or (ii) with six years of service in the grade render after appointment thereto on a regular basis in level-5 (Rs.29,200-92,300) in the pay matrix or equivalent in the parent cadre or Department; or (iii) with ten years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications. Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)					•
filled on deputation basis including short term contract. (ii) with six years of service in the grade render after appointment thereto an a regular basis in level-5 (Rs.29,200-92,300) in the pay matrix or equivalent in the parent cadre or Department, or (iii) with ten years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications. Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)					
basis including short term contract. grade render after appointment thereto on a regular basis in level-5 (Rs.29,200-92,300) in the pay matrix or equivalent in the parent cadre or Department; or (iii) with ten years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment or State Governments or Union territory administrations or Central Osterment or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications. Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)					
term contract. term contract of term cequivalent in the parent cadre or Department; or column the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications. Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)					,
matrix or equivalent in the parent cadre or Department; or (iii) with ten years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications. Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)				thereto on a regular basis in level-5	3. Two Members of the Board (to
cadre or Department; or (iii) with ten years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation including the period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications. Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)					be nominated by the Chairman)
(iii) with ten years of service in the grade render after appointment thereto on regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and (b) Possessing the qualifications as prescribed for direct recruits in column (7). Note 1: The period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years. Note 2: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications. Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2016 (the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)					*
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which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended)					
the Seventh Central Pay Commission recommendations has been extended)					
recommendations has been extended)					
				shall be deemed to be service rendered	
in the corresponding grade pay or pay					
scale extended based on the					
recommendations of the Pay Commission, except where there has				,	
been merger of more than one pre-					
revised scale of pay into one grade with					

	a common grade pay or pay scale and where this benefit will extend only for the post or posts for which that grade pay or pay scale is the normal replacement grade without any up-	
	gradation.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
22. Data	04 (*2021)	Group 'B',	Level-6 in	Selection.	Up to thirty years.	Essential:
Processing	*subject to	Non-	the pay		Note: Relaxable for	Bachelors Degree in
Assistant.	variation	Ministerial.	matrix		Government servants up	Computer Application or
	dependent on		(Rs.35400-		to five years in	Degree in any other
	workload.		112400).		accordance with the	discipline with Diploma in
					instructions or orders	Computer Application.
					issued by the Central	
					Government.	Desirable:
					Note: The crucial date for	Experience in Electronic
					determining the age-limit	Data Processing or
					shall be the closing date	Programming of Computer
					for receipt of application	Application.
					from candidates and not	
					the closing date	
					prescribed for those in	
					Assam, Meghalaya,	
					Arunachal Pradesh,	
					Mizoram, Manipur,	
					Nagaland, Tripura,	
					Sikkim, Lahual and Spiti	
					District and Pangi Sub-	
					division of Chamba	
					District of Himachal	
					Pradesh and the Union	
					territories of Ladakh,	
					Andaman and Nicobar	
					Islands and Lakshadweep.	

(8)	(9)	(10)	(11)	(12)
Age: No.	Two years.	Fifty percent by	Promotion:	Departmental Promotion
Educational		promotion; failing	Data Entry Operator Grade-I with six	Committee or Departmental
qualifications:		which by direct	years regular service in level-5.	Confirmation Committee
Yes.		recruitment	Note 1: Where the juniors who have	(for considering promotion
			completed their qualifying or	and confirmation)
		Fifty percent by direct	eligibility services are being	consisting of:
		recruitment	considered for promotion, their	
			seniors would also be considered	
			provided they are not short of the	1. Chairman, Central
			requisite qualifying or eligibility	Pollution Control Board
			service by more than half of the such	– Chairman;
			qualifying or eligibility service or two	2. Director or Deputy
			years, whichever is less, and have	Secretary (dealing with
			successfully completed probation	the Establishment of
			period for promotion to the next	Board) or his nominee in
			higher grade along with their juniors	the Ministry of
			who have already completed such	Environment, Forest and
			qualifying or eligibility service.	Climate Change
			Note 2: For the purpose of computing	- Member;
			minimum qualifying service for	,
			promotion, the service rendered on a	3. Two Members of the
			regular basis by an officer prior to the	Board to be nominated
			1st January, 2016 or the date from	by the Chairman, Central
			which the revised pay structure based	Pollution Control Board
			on the Seventh Central Pay	– Member;
			Commission recommendations has	
			been extended, shall be deemed to be	

service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission. Note 3: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the	4. Member Secretary Central Pollution Control Board – Member.
basis on the date of notification of the revised rules.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
23. Driver	01(*2021)	Group 'B',	Level-6 in	Selection.	Not	Not applicable.
Special	*subject to variation	Non-	the pay		applicable.	
Grade.	dependent on	Ministerial.	matrix			
	workload.		(Rs.35400-			
			112400).			

(8)	(9)	(10)	(11)	(12)
Not	Two years.	By	Promotion:	Departmental Promotion
applicable.		promotion.	Driver Grade-I with six years of regular	Committee or Departmental
			service in level-5.	Confirmation Committee (for
				considering promotion and
			Note 1: Where the juniors who have	confirmation) consisting of:
			completed their qualifying or eligibility	1. Chairman, Central Pollution
			services are being considered for promotion,	Control Board –
			their seniors would also be considered	Chairman;
			provided they are not short of the requisite	2. Director or Deputy Secretary
			qualifying or eligibility service by more than	(dealing with the Establishment of
			half of the such qualifying or eligibility	Central Pollution Control Board)
			service or two years, whichever is less, and	in Ministry of Environment,
			have successfully completed probation period	Forest and Climate Change
			for promotion to the next higher grade along	- Member;
			with their juniors who have already completed	3. Two Members of the Board (to be
			such qualifying or eligibility service.	nominated by the Chairman,
			Note 2: For the purpose of computing	Central Pollution Control Board)
			minimum qualifying service for promotion,	– Member;
			the service rendered on a regular basis by an	4. Member Secretary, Central
			officer prior to the 1 st January, 2016 or the	Pollution Control Board -
			date from which the revised pay structure	Member.
			based on the Seventh Central Pay Commission	
			recommendations has been extended, shall be	
			deemed to be service rendered in the	
			corresponding grade pay or pay scale	
			extended based on the recommendations of	
			the Commission.	
			Note 3: The eligibility service shall continue	
			to be the same for persons holding the feeder	
			posts on regular basis on the date of	
			notification of the revised rules.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
24. Data	02*	Group 'C',	Level-5 in the	Non	Not applicable.	Not applicable.
Entry	(2021) *subject to	Non-	pay matrix	selection.		
Operator	variation	Ministerial.	(Rs.29200-			
Grade-I.	dependent on		92300).			
	workload.					

(8)	(9)	(10)	(11)	(12)
Not	Not	By promotion	Promotion:	Departmental Promotion
applicable.	applicable.	failing which	Data Entry Operator Grade-II with five years	Committee (for considering
		by deputation	regular service in the level-4.	promotion) consisting of :
		(including	Note: Where the juniors who have	1. Member Secretary, Central

short-term contract).

completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service.

Deputation (including short-term contract):

Officers of the Central Government, State Governments, Union territories administration, Autonomous or Statutory organisation, Public Sector Undertakings, University or Recognised Research Institution:

- (a) (i) holding analogous post on regular basis in the parent cadre or Department; or
 - (ii) with five years of service in the grade render after appointment thereto on a regular basis in level-4 (Rs.25,500-81,100) in the pay matrix or equivalent in the parent cadre or Department; and
- (b) possessing a graduate degree from a recognised University or Institution; and
- (c) Passing a typing speed of 35 w.p.m. in English or 30 w.p.m. in Hindi on computer (Time allowed – 10 minutes).

Note: 35 w.p.m. and 30 w.p.m. correspond to 10500 KDPH/ 9000 KDPH on an average of 5 key depressions for each word.

Note 1: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the date of notification of the revised rules.

Note 2: The departmental officers in the feeder category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationist shall not be eligible for consideration for appointment by promotion.

Note 3: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or other organisation or Department of the Central Government or State Governments or Union territory administrations or Central or State Autonomous or Statutory Bodies shall ordinarily not exceed three years.

Note 4: The maximum age-limit for appointment by deputation shall not be 'exceeding fifty six years' as on the closing date of receipt of applications.

Board - Chairman;

- 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change
 - Member;
- 3. Two Scientist 'D', Central Board (to be nominated by the Chairman)
 - -Members;
- 4. Administrative Officer (Pers.)- **Member.**

(1)	(2)	(3)	(4)	(5)	(6)	(7)
25. Driver	6* (2021) *subject to	Group 'C',	Level- 5 in the	Non	Not applicable.	Not applicable.
Grade-I.	variation dependent	Non-	pay matrix	selection		
	on workload.	Ministerial.	(Rs.29200-			
			92300).			

(8)	(9)	(10)	(11)	(12)
Not applicable.	(9) Not applicable.	(10) By promotion.	Promotion: Driver Grade-II with five years of regular service in the level-4, subject to passing the following trade test: (i) Must be able to read English numerals and figures; (ii) Must have good knowledge of traffic regulations; (iii) Must have good knowledge of petrol and diesel engine working and be able to locate fault and rectify minor running defects; and (iv) Must be able to clean carburetor, plug etc. Note 1: A practical test shall be conducted. Note 2: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Note 3: For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to the 1st January, 2016 or the date from which the revised pay structure based on the Seventh Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Commission. Note 4: The eligibility service shall continue to be the same for persons holding the feeder posts	Departmental Promotion Committee (for considering promotion) consisting of: 1. Member Secretary, Central Board - Chairman; 2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and Climate Change - Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) - Members; 4. Administrative Officer (Pers.) - Member.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
26. Ju	unior	07*(2021)	Group 'C',	Level-4 in	Not	Between 18 and 27 years.	(a) Diploma in
Techni	ician.	*subject	Non-	the pay	applicable.	Note: Relaxable for	instrumentation or
		to	Ministerial.	matrix		Government servants up to	Electronics or Electrical
		variation		(Rs.25500-		forty years of age in	or Mechanical or
		dependent		81100).		accordance with the	Automobile
		on				instructions or orders issued	Engineering from a
		workload.				by the Central Government.	recognised Institute.
						Note: The crucial date for	(b) One year of relevant
						determining the age-limit	experience in servicing
						shall be the closing date for	laboratory machines in
						receipt of applications from	an organisation or
						candidates and not the	institution of repute.
						closing date prescribed for	Note: The Appointing
						those in Assam, Meghalaya,	Authority shall indicate the
						Arunachal Pradesh,	particular trade or discipline
						Mizoram, Manipur,	in which Industrial Training
						Nagaland, Tripura, Sikkim,	Institute certificate or
						Lahual and Spiti District and	diploma in engineering is
						Pangi Sub-division of	required on each occasion a
						Chamba District of	vacancy is filled.
						Himachal Pradesh and	
						Union territories of Ladakh,	
						Andaman and Nicobar	
						Islands and Lakshadweep.	

(8)	(9)	(10)	(11)	(12)
Not	Two years.	By direct	Deputation (including short term	Departmental Promotion
applicable.		recruitment.	contract):	Committee or Departmental
		Note: Vacancies	Officers of the Central Government,	Confirmation Committee (for
		caused by the	State Governments, Union territories	considering promotion and
		incumbent being	administration, Autonomous or	confirmation) consisting of:
		away on deputation	Statutory organisation, Public Sector	1. Member Secretary, Central
		or long illness or	Undertakings, University or	Board - Chairman;
		study leave or under	Recognised Research Institution:	2. Under Secretary (dealing with
		other circumstances	(a) (i) holding analogous post on	establishment of Board) in the
		for duration of one	regular basis in the parent cadre	Ministry of Environment,
		year or more may be	or Department; or	Forest and Climate Change
		filled on deputation	(ii) with eight years service in of	- Member;
		basis including short	the grade render after	3. Two Scientist 'D', Central Board
		term contract.	appointment thereto on a regular basis in level-2 (Rs.19,900-	(to be nominated by the
			63,200) in the pay matrix or	Chairman) - Members ;
			equivalent in the parent cadre or	4. Administrative Officer (Pers.)
			Department; and	- Member.
			(b)Possessing qualification and	Welliber.
			experience as prescribed for direct	
			recruits in column (7).	
			,	
			Note 1: The period of deputation	
			including the period of deputation in	
			another ex-cadre post held	
			immediately preceding this	
			appointment in the same or other	
			organisation or department of the	
			Central Government or State	
			Governments or Union territory	
			administrations or Central or State	
			Autonomous or Statutory Bodies shall	
			ordinarily not exceed three years.	
			Note 2: The maximum age-limit for	
			appointment by deputation shall not	
			be 'exceeding fifty six years' as on	
			the closing date of receipt of applications.	
			аррисанонѕ.	

	Note 3: For the purpose of	
	appointment on deputation basis,	
	the service rendered on a regular	
	basis by an officer prior to the 1 st	
	January, 2016 (the date from	
	which the revised pay structure	
	based on the Seventh Central Pay	
	Commission recommendations	
	has been extended) shall be	
	deemed to be service rendered in	
	the corresponding grade pay or	
	pay scale extended based on the	
	recommendations of the Pay	
	Commission, except where there	
	has been merger of more than	
	one pre-revised scale of pay into	
	one grade with a common grade	
	pay or pay scale and where this	
	benefit will extend only for the	
	post or posts for which that grade	
	pay or pay scale is the normal	
	replacement grade without any	
	up-gradation.	
	up-gradation.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
27. Senior	29*(2021)	Group 'C',	Level-4 in	Non-selection.	Between 18 and 27 years.	Twelfth standard passed
Laboratory	* Subject	Non-	the pay		Note: Relaxable for	in Science from a
Assistant.	to	Ministerial.	matrix		Government servants up to	recognised Board or
	variation		(Rs.25500-		forty years of age in	Institution with three year
	dependent		81100).		accordance with the	of experience in the
	on				instructions or orders	relevant field.
	workload.				issued by the Central	Desirable:
					Government.	Degree in science from a
					Note: The crucial date for	recognised University or
					determining the age-limit	Institution.
					shall be the closing date for	
					receipt of application from	
					candidates and not the	
					closing date prescribed for	
					those in Assam,	
					Meghalaya, Arunachal	
					Pradesh, Mizoram,	
					Manipur, Nagaland,	
					Tripura, Sikkim, Lahual	
					and Spiti District and Pangi	
					Sub-division of Chamba	
					District of Himachal	
					Pradesh and the Union	
					territories of Ladakh,	
					Andaman and Nicobar	
					Islands and Lakshadweep.	

(8)	(9)	(10)		(11)	(12)
Not	Two years	By promotion	failing	Promotion:	Departmental Promotion
applicable.	for direct	which by	direct	Junior Laboratory Assistant with eight	Committee or Departmental
	recruits.	recruitment.		years of regular service in the level-2	Confirmation Committee (for
				in the pay matrix (Rs.19,900 -63,200).	considering promotion and
					confirmation) consisting of :
					1. Member Secretary, Central
				Note 1: Where the juniors who have	Board – Chairman;
				completed their qualifying or	2. Under Secretary (dealing with
				eligibility services are being	establishment of Board) in the
				considered for promotion, their seniors	Ministry of Environment,
				would also be considered provided	Forest and Climate Change

they are not short of the requisite - Member;
qualifying or eligibility service by 3. Two Scientist 'D', Centra
more than half of the such qualifying Board, (to be nominated by the
or eligibility service or two years, Chairman)
whichever is less, and have - Members;
successfully completed probation 4. Administrative Officer (Pers.)
period for promotion to the next higher — Member.
grade along with their juniors who
have already completed such
qualifying or eligibility service.
Note 2: For the purpose of computing
minimum qualifying service for
promotion, the service rendered on a
regular basis by an officer prior to the
1 st January, 2016 or the date from
which the revised pay structure based
on the Seventh Central Pay
Commission recommendations has
been extended, shall be deemed to be
service rendered in the corresponding
grade pay or pay scale extended based
on the recommendations of the
Commission.
Note 3: The eligibility service shall
continue to be the same for persons
holding the feeder posts on regular
basis on the date of notification of the
revised rules.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
28. Driver	04	Group 'C',	Level-4 in	Non -	Between 18 to	Essential:
Grade-II.	*(2021)	Non-	the pay	selection.	27 years.	a. 10 th standard passed, from a recognised
	* Subject	Ministerial.	matrix		Note:	Board; and
	to		(Rs.25500-		Relaxable for	b. Possessing a valid driving license for
	variation		81100).		Government	driving light or heavy vehicle; and
	dependent				servants up to	c. Must be able to read English
	on				forty years in	numerals and figures; and
	workload.				accordance	d. Must have good knowledge of traffic
					with the	regulations; and
					instructions or	e. Must be able to locate faults and carry
					orders issued	out minor running repairs; and
					by the Central	f. Must be able to change wheels and
					Government.	correctly inflate tyres; and
					Note: The	g. Three years Experience of driving a
					crucial date	light or heavy motor vehicle.
					for	
					determining	Note: Driving test shall be conducted for
					the age-limit	the purpose of selection.
					shall be the	
					closing date	
					for receipt of	
					application	
					from	
					candidates and	
					not the closing	
					date	
					prescribed for	
					those in	
					Assam,	
					Meghalaya,	
					Arunachal	
					Pradesh,	
					Mizoram,	
					Manipur,	
					Nagaland,	

Tripura,
Sikkim,
Lahual and
Spiti District
and Pangi
Sub-division
of Chamba
District of
Himachal
Pradesh and
the Union
territories of
Ladakh,
Andaman and
Nicobar
Islands and
Lakshadweep.

		· · · ·		·	
(8)	(9)	(10)		(11)	(12)
Not applicable.	Two years for direct recruit.	By Promotion which by recruitment.	failing direct	Driver (Ordinary Grade) with eight years of regular service in the level-2, subject to passing the following trade test: (a) Must be able to read English numerals and figures; and (b) Must have good knowledge of traffic regulations; and (c) Must be able to locate faults and carry out minor running repairs; and (d) Must be able to change wheels and correctly inflate tyres.	establishment of Board) in the Ministry of Environment, Forest and Climate Change — Member; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) — Members;
				Note 1: A practical test shall be conducted. Note 2: Where the juniors who have completed their qualifying or eligibility services are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of the such qualifying or eligibility service or two years, whichever is less, and have successfully completed probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service. Note 3: For the purpose of computing minimum qualifying service for promotion, the service	

rendered on a regular basis
by an officer prior to the 1 st
January, 2016 or the date
from which the revised pay
structure based on the
Seventh Central Pay
Commission
recommendations has been
extended, shall be deemed
to be service rendered in the
corresponding grade pay or
pay scale extended based on
the recommendations of the
Commission.
Note 4: The eligibility
service shall continue to be
the same for persons
holding the feeder posts on
regular basis on the date of
notification of the revised
rules.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
29.	03*	Group 'C',	Level-4 in	Not	Between 18 and 27 years.	Essential:
Stenographer	(2021)	Non-	the pay	applicable.	Note: Relaxable for	(a) 12 th standard passed or
Grade-II.	* Subject	Ministerial.	matrix		Government servants up to	equivalent from a
	to		(Rs.25500-		forty years in accordance	recognised Board.
	variation		81100).		with the instructions or	(b) skill test norms:
	dependent				orders issued by the Central	Dictation: 10 minutes @ 80
	on				Government.	words per minute.
	workload.				Note: The crucial date for	Transcription: 50 minutes
					determining the age-limit	(English) on computer or 65
					shall be the closing date for	minutes (Hindi) on
					receipt of application from	computer.
					candidates and not the	Note 1: The Board shall
					closing date prescribed for	have the discretion to
					those in Assam, Meghalaya,	prescribe the passing of a
					Arunachal Pradesh,	test in English shorthand
					Mizoram, Manipur,	and typing or Hindi
					Nagaland, Tripura, Sikkim,	shorthand and typing or to
					Lahual and Spiti District and	give an option to the
					Pangi Sub-division of	candidates to qualify in
					Chamba District of	either of these, on each
					Himachal Pradesh and the	occasion a vacancy is filled,
					Union territories of Ladakh, Andaman and Nicobar	depending on the
					Islands and Lakshadweep.	requirement. Where option is given to the candidates to
					isiands and Laksnadweep.	qualify in either English or
						Hindi shorthand or typing,
						the Board shall have the
						discretion to select such
						number of qualified
						candidates knowing English
						or Hindi shorthand and
						typing as are required.
						Note 2: Where a candidate
						passes both in English and
						Hindi test, he/she will be
						given preference in selection
						as compared to another, who
						passes with equal marks in
						one language only.

(8)	(9)	(10)	(11)	(12)
Not	Two years.	By direct recruitment.	Deputation (including short term	Departmental Promotion
applicable.		Note: Vacancies	contract):	Committee or
		caused by the	Officers of the Central Government, State	Departmental
		incumbent being	Governments, Union territories	Confirmation Committee
		away on deputation or	administration, Autonomous or Statutory	(for considering promotion
		long illness or study	organisation, Public Sector Undertakings,	and confirmation)
		leave or under other	University or Recognised Research	consisting of:
		circumstances for	Institution:	1. Member Secretary,
		duration of one year	(i) holding analogous post on regular	Central Board –
		or more may be filled	basis in the parent cadre or	Chairman;
		on deputation basis	Department or equivalent in the	
		including short-term	parent cadre or Department; and	(dealing with
		contract.	(ii) Possessing qualifications prescribed	establishment of Board)
			for direct recruits in column (7).	in the Ministry of
			Note 1: The period of deputation	Environment, Forest and
			including the period of deputation in	Climate Change
			another ex-cadre post held immediately	– Member;
			preceding this appointment in the same or	
			other organisation or department of the	Central Board (to be
			Central Government or State	nominated by the
			Governments or Union territory	Chairman) –
			administrations or Central or State	Members;
			Autonomous or Statutory Bodies shall	
			ordinarily not exceed three years.	(Pers.) - Member.
			Nata 2. The manifestation of limit for	
			Note 2: The maximum age-limit for	
			appointment by deputation shall not be	
			'exceeding fifty six years' as on the	
			closing date of receipt of applications.	

(1)	(2)	(3)		(4)		(5)	(5) (6)		(7)
30. Upper Division	24*(2021)	Group	'С',	Level-4	in	Non-	Between 18 to 27	(i)	Degree of
Clerk.	* Subject	Non-		the	pay	selection.	years.		recognised
	to	Minister	ial.	matrix			Note: Relaxable for		university or
	variation			(Rs.2550	0-		Government servants		equivalent.
	dependent			81100).			upto forty years in	(ii)	A typing
	on						accordance with the		speed of 35
	workload.						instructions or orders		wpm in
							issue by the Central		English or
							Government.		30 wpm in
							Note: The crucial		Hindi only
							date for determining		on
							the age-limit shall be		computer.
							the closing date for		Time
							receipt of application		allowed 10
							from candidates and		minutes.
							not the closing date		
							prescribed for those		
							in Assam,		
							Meghalaya,		
							Arunachal Pradesh,		
							Mizoram, Manipur,		
							Nagaland, Tripura,		
							Sikkim, Lahual and		
							Spiti District and		
							Pangi Sub-division of		
							Chamba District of		
							Himachal Pradesh		
							and the Union		
							territories of Ladakh		
							and Andaman and		
							Nicobar Islands and		
							Lakshadweep.		

(8)	(9)	(10)	(11)	(12)
Age: No.	Two years	By promotion	Promotion:	Departmental Promotion
E.Q.: No.	for direct	failing which	Lower Division Clerks with eight years of regular	Committee or Departmental
	recruit.	by direct	service in level-2.	Confirmation Committee
		recruitment.		(for considering promotion
			Note 1: Where the juniors who have completed	and confirmation) consisting
			their qualifying or eligibility services are being	of:
			considered for promotion, their seniors would also	1. Member Secretary,
			be considered provided they are not short of the	Central Board
			requisite qualifying or eligibility service by more	– Chairman;
			than half of the such qualifying or eligibility	2. Under Secretary (dealing
			service or two years, whichever is less, and have	with establishment of
			successfully completed probation period for	Board) in the Ministry of
			promotion to the next higher grade along with their	Environment, Forest and
			juniors who have already completed such	Climate Change –
			qualifying or eligibility service.	Member;
			Note 2: For the purpose of computing minimum	3. Two Scientist 'D', Central
			qualifying service for promotion, the service	Board (to be nominated by
			rendered on a regular basis by an officer prior to	the Chairman)
			the 1 st January, 2016 or the date from which the	- Members;
			revised pay structure based on the Seventh Central	4. Administrative Officer
			Pay Commission recommendations has been	(Pers.)
			extended, shall be deemed to be service rendered in	– Member.
			the corresponding grade pay or pay scale extended	
			based on the recommendations of the Commission.	
			Note 3: The eligibility service shall continue to be	
			the same for persons holding the feeder posts on	
			regular basis on the date of notification of the	
			revised rules.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
31. Data Entry	06*	Group 'C',	Level-4 in	Not	Between 18 and 27	Essential:
Operator	(2021)	Non-	the pay	applicable.	years.	(a) 12 th standard passed
Grade-II.	* Subject	Ministerial.	matrix		Note: Relaxable for	from recognised Board
	to		(Rs.25500-		Government servants	or Institution.
	variation		81100).		up to forty years in	(b) A speed test of not less
	dependent				accordance with the	than 8000 key
	on				instructions or orders	depressions per hour for
	workload.				issued by the Central	data entry work to be
					Government.	ascertained through
					Note: The crucial	speed test on computer.
					date for determining	
					the age-limit shall be	
					the closing date for	
					receipt of application	
					from candidates and	
					not the closing date	
					prescribed for those	
					in Assam,	
					Meghalaya,	
					Arunachal Pradesh,	
					Mizoram, Manipur,	
					Nagaland, Tripura,	
					Sikkim, Lahual and	
					Spiti District and	
					Pangi Sub-division	
					of Chamba District	
					of Himachal Pradesh	
					and the Union	
					territories of Ladakh,	
					Andaman and	
					Nicobar Islands and	
					Lakshadweep.	

(8) (9) (10)	(11)	(12)
	Deputation (including	Departmental Promotion Committee or
	short term contract):	Departmental Confirmation Committee
	Officers of the Central	(for considering promotion and
	Government, State Governments, Union	confirmation) consisting of:
9	territories administration,	Member Secretary, Central Board
	Autonomous or Statutory	- Chairman;
	organisation, Public Sector	2. Under Secretary (dealing with
	Undertakings, University or	establishment of Board) in the Ministry
	Recognised Research	of Environment, Forest and Climate
	Institution:	Change – Member ;
	(a) (i) holding analogous	3. Two Scientist 'D', Central Board (to be
basis including short term contract.	post on regular basis in the parent cadre or	nominated by the Chairman)
term contract.	Department; or	– Members;
	(ii) with five years of	4. Administrative Officer (Pers.)
	service in the grade	- Member.
	render after	Weinber.
	appointment thereto on	
	a regular basis in level-	
	3 (Rs.21,700-69,100) in	
	the pay matrix or equivalent in the parent	
	cadre or Department; or	
	(iii) with eight years of	
	service in the grade	
	render after	
	appointment thereto on	
	a regular basis in level-	
	2 (Rs.19,900-63,200) in	
	the pay matrix or equivalent in the parent	
	cadre or Department;	
	and	
	(b) Possessing the	
	qualifications and	
	test as prescribed	
	for direct recruits	
	in column (7). Note 1: The period of	
	deputation including the	
	period of deputation in	
	another ex-cadre post held	
	immediately preceding this	
	appointment in the same or	
	other organisation or	
	department of the Central Government or State	
	Government or State Governments or Union	
	territory administrations or	
	Central or State	
	Autonomous or Statutory	
	Bodies shall ordinarily not	
	exceed three years.	
	Note 2: The maximum age-	
	limit for appointment by	
	deputation shall not be 'exceeding fifty six years'	
	as on the closing date of	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
32. Driver	08*	Group 'C',	Level-2 in	Not	Between 18 to 27	Essential:
(Ordinary	(2021)	Non-	the pay	applicable.	years of age.	(a) 10 th standard passed, from a
Grade).	*subject	Ministerial.	matrix		Note: Relaxable for	recognised Board.
	to		(Rs.19900-		Government servants	(b) Possessing a valid driving license
	variation		63200).		up to forty years in	for driving light or heavy
	dependent				accordance with the	vehicle.
	on				instructions or orders	(c) Knowledge of motor mechanism
	workload.				issued by the Central	(the candidate should be able to
					Government.	remove minor defects in
					Note: The crucial	vehicles); and
					date for determining	
					the age-limit shall be	driving a light or heavy
					the closing date for	vehicle;
					receipt of application	Desirable: Three years service as
					from candidates and	Home Guard or Civil Volunteer.
					not the closing date	
					prescribed for those	Note: A driving test shall be
					in Assam, Meghalaya,	conducted for selection.
					Arunachal Pradesh,	
					Mizoram, Manipur,	
					Nagaland, Tripura,	
					Sikkim, Lahual and	
					Spiti istrict and Pangi	
					Sub-Division of	
					Chamba District of	
					Himachal Pradesh	
					and the Union	
					territories of Ladakh,	
					Andaman and	
					Nicobar Islands and	
					Lakshadweep.	

(8)	(9)	(10)		(11)			(12)		
Not	Two years	By	direct	Not	De	partmental C	Confirmation Co	ommittee (for	considering
applicable.	for direct	recruitment.		applicable.	co	nfirmation) co	nsisting of:		
	recruits or				1.	Member	Secretary,	Central	Board
	re-							=	Chairman;
	employed.				2.	Under Secreta	ary (dealing with	n establishment	of Board) in
						the Ministry	of Environment,	Forest and Clin	mate Change
						– Member;			
					3.	Two Scientist	t 'D', Central Bo	oard (to be nom	inated by the
						Chairman)			
						- Members;			
					4.	Administrativ	ve .	Officer	(Pers.)
						- Member.			

(1)	(2)	(3)	(4)	(5)	(6)	(7)
33. Junior	31*(2021)	Group 'C',	Level-2 in	Non-	Between 18 and 27 years.	Essential:
Laboratory	* Subject to	Non-	the pay	selection.	Note: Relaxable for	12 th standard passed in
Assistant.	variation	Ministerial.	matrix		Government servants up to	science subject from a
	dependent		(Rs.19900-		forty years in accordance	recognised Board.
	on		63200).		with the instructions or	
	workload.				orders issued by the Central	Desirable:
					Government.	Degree in Science from the
					Note : The crucial date for	recognised University or
					determining the age-limit	Institution.
					shall be the closing date for	
					receipt of application from	
					candidate and not the closing	
					date prescribed for those in	
					Assam, Meghalaya,	
					Arunachal Pradesh,	
					Mizoram, Manipur,	

	Nagaland, Tripura, Sikkim, Lahual and Spiti District and Pangi Sub-division of Chamba District of Himachal Pradesh and the Union territories of Ladakh, Andaman and Nicobar Islands and Lakshadween
	Islands and Lakshadweep.

			Islands and L	akshadweep.
<u> </u>		L	l	
(8)	(9)	(10)	(11)	(12)
Age: No.	Two years	Twenty percent by	Promotions:	Departmental Promotion Committee or
Educational	for direct	promotion failing which	Field Attendant with	Departmental Confirmation Committee
Qualification:	recruits.	by direct recruitment.	three years regular	(for considering promotion and
Yes.		F' 14 4 1 1' 4	service in the level-1	confirmation) consisting of:
		Eighty percent by direct recruitment.	failing which Multi Tasking Staff Grade-I	1. Member Secretary, Central Board - Chairman;
		recruitment.	with three years	
			regular service.	establishment of Board) in the Ministry
				of Environment, Forest and Climate
			Note 1: Where the	Change – Member ;
			juniors who have	,
			completed their	nominated by the Chairman)
			qualifying or eligibility services are	- Members; 4. Administrative Officer (Pers.)
			being considered for	- Member.
			promotion, their	
			seniors would also be	
			considered provided	
			they are not short of the requisite	
			the requisite qualifying or	
			eligibility service by	
			more than half of the	
			such qualifying or	
			eligibility service or	
			two years, whichever	
			is less, and have successfully	
			completed probation	
			period for promotion	
			to the next higher	
			grade along with their	
			juniors who have already completed	
			such qualifying or	
			eligibility service.	
			Note 2: For the	
1			purpose of computing	
			minimum qualifying	
			service for promotion, the service rendered	
			on a regular basis by	
			an officer prior to the	
			1 st January, 2016 or	
			the date from which	
			the revised pay	
			structure based on the Seventh Central Pay	
			Commission	
			recommendations has	
İ			been extended, shall	
I			be deemed to be	
			service rendered in the	
	I		corresponding grade	

	pay or pay scale extended based on the recommendations of the Commission. Note 3: The eligibility service shall continue to be the same for persons holding the feeder posts on regular basis on the	
	regular basis on the date of notification of the revised rules.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
34. Lower	20*(2021)	Group 'C',	Level-2 in	Non-	Between 18 to 27	Essential:
Division	* Subject	Non-	the pay	selection.	years.	(a)12 th standard passed or equivalent
Clerk.	to	Ministerial.	matrix		Note: Relaxable for	qualification from a recognised
	variation		(Rs.19900-		Government servants	Board.
	dependent		63200).		up to forty years in	(b) A typing speed of 35 w.p.m. in
	on				accordance with the	English or 30 w.p.m. in Hindi
	workload.				instructions or orders	on computer. Time allowed ten
					issued by the Central	minutes.
					Government.	Note: 35 w.p.m. and 30 w.p.m.
					Note: The crucial date	correspond to 10500 KDPH or
					for determining the	9000 KDPH on an average of
					age-limit shall be the	five key depressions for each
					closing date for	word.
					receipt of application	
					from candidates and	
					not the closing date	
					prescribed for those in	
					Assam, Meghalaya,	
					Arunachal Pradesh,	
					Mizoram, Manipur,	
					Nagaland, Tripura,	
					Sikkim, Lahual and	
					Spiti District and	
					Pangi Sub- division of	
					Chamba District of	
					Himachal Pradesh and	
					the Union territories	
					of Ladakh, Andaman	
					and Nicobar Islands	
					and Lakshadweep.	

(8)	(9)	(10)	(11)	(12)
Age: No.	Two	(i) Eighty five percent by	As prescribed in column (10).	Departmental Promotion
Educational	years for	direct recruitment		Committee or Departmental
Qualification	direct	through a competitive	Note 1: Where the juniors who	Confirmation Committee (for
(7)(a) and	recruits.	examination.	have completed their qualifying	considering promotion and
(b): Yes.		(ii) Ten percent of the	or eligibility services are being	confirmation) consisting of :
		vacancies shall be filled	considered for promotion, their	1. Member Secretary, Central
		from amongst the Multi	seniors would also be considered	Board – Chairman;
		Tasking Staff Grade-I in	provided they are not short of the	2. Under Secretary (dealing with
		level-2 or Multi Tasking	requisite qualifying or eligibility	establishment of Board) in the
		Staff in level-1 and who	service by more than half of the	Ministry of Environment,
		had passed 12 th standard	such qualifying or eligibility	Forest and Climate Change
		or equivalent	service or two years, whichever	– Member;
		qualifications and have	is less, and have successfully	3. Two Scientist 'D', Central
		rendered three years of	completed probation period for	Board (to be nominated by the
		regular service in the	promotion to the next higher	Chairman)
		grade, based on	grade along with their juniors	– Members;
		departmental qualifying	who have already completed	4. Administrative Officer (Pers.)
		examination.	such qualifying or eligibility	- Member.

Note: If more of such	service.	
employees than the number	Note 2: For the purpose of	
of vacancies available under	computing minimum qualifying	
clause (ii) qualified at the	service for promotion, the service	
examination, such excess	rendered on a regular basis by an	
number of employees shall	officer prior to the 1st January,	
be considered for filling the	2016 or the date from which the	
vacancies arising in the	revised pay structure based on	
subsequent years so that the	the Seventh Central Pay	
employees qualifying at an	Commission recommendations	
earlier examination are	has been extended, shall be	
considered before those,	deemed to be service rendered in	
who qualify at a later	the corresponding grade pay or	
examination.	pay scale extended based on the	
	recommendations of the	
(iii) Five percent of the	Commission.	
vacancies shall be filled	Note 3: The eligibility service	
on seniority-cum-fitness	shall continue to be the same for	
basis from group 'C'	persons holding the feeder posts	
employees, who have	on regular basis on the date of	
three years regular	notification of the revised rules.	
service in posts in level-1.		

(2)	(3)	(4)	(5)	(6)	(7)
16*(2021)	Group 'C',	Level-2 in	Non-	Not	Not applicable.
* Subject to variation	Non-Ministerial.	the pay	selection.	applicable.	
dependent on		matrix			
workload.		(Rs.19900-			
		63200).			
		·			
	* Subject to variation dependent on	* Subject to variation dependent on Non-Ministerial.	16*(2021) Group 'C', Level-2 in * Subject to variation dependent on workload. Group 'C', Level-2 in the pay matrix (Rs.19900-	16*(2021) Group 'C', Level-2 in Non-Ministerial. Non-Ministerial. http://www.new.new.new.new.new.new.new.new.new.	16*(2021) Group 'C', Level-2 in Non- * Subject to variation dependent on workload. Group 'C', Level-2 in Non- the pay selection. (Rs.19900-

(8)	(9)	(10)	(11)	(12)
Not applicable.	Not	Ву	Promotion:	Departmental Promotion
	applicable.	promotion.	Multi-Tasking Staff with three years of	Committee (for considering
			regular service in level-1.	promotion) consisting of:
				1. Member Secretary, Central
			Note 1: Where the juniors who have	Board - Chairman;
			completed their qualifying or eligibility	2. Under Secretary in the Ministry
			services are being considered for	of Environment, Forest and
			promotion, their seniors would also be	Climate Change (dealing with
			considered provided they are not short	establishment of Board)
			of the requisite qualifying or eligibility	– Member;
			service by more than half of the such	-
			qualifying or eligibility service or two	(to be nominated by the
			years, whichever is less, and have	Chairman)
			successfully completed probation	- Members;
			period for promotion to the next higher	` '
			grade along with their juniors who have	– Member.
			already completed such qualifying or	
			eligibility service.	
			Note 2: For the purpose of computing	
			minimum qualifying service for	
			promotion, the service rendered on a	
			regular basis by an officer prior to the	
			1 st January, 2016 or the date from	
			which the revised pay structure based	
			on the Seventh Central Pay	
			Commission recommendations has	
			been extended, shall be deemed to be	
			service rendered in the corresponding	
			grade pay or pay scale extended based	
			on the recommendations of the	
1			Commission.	

Note 3: The eligibility service continue to be the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder posts on the same for p holding the feeder p holding the	persons regular
basis on the date of notification	of the
revised rules.	

(1)	(2)	(3)	(4)	(5)	(6)	(7)
36. Field	07*	Group 'C',	Level-1 in	Not	Between 18 to 27 years.	Essential:
Attendant.	(2021)	Non-	the pay	applicable.	Note: Relaxable for	10 th standard passed
	*subject	Ministerial.	matrix		Government servants up	from a recognised
	to		(Rs.18000-		to forty years in	Board.
	variation		56900).		accordance with the	Desirable:
	dependent				instructions or orders	(i) 12 th standard passed
	on				issued by the Central	with Science from a
	workload.				Government.	recognised Board.
					Note: The crucial date for	(ii) Robust health and
					determining the age-limit	ability to swim.
					shall be the closing date	
					for receipt of application	
					from candidates and not	
					the closing date prescribed	
					for those in Assam,	
					Meghalaya, Arunachal	
					Pradesh, Mizoram,	
					Manipur, Nagaland,	
					Tripura, Sikkim, Lahual	
					and Spiti District and	
					Pangi Sub-division of	
					Chamba District of	
					Himachal Pradesh and the	
					Union territories of	
					Ladakh, Andaman and	
					Nicobar Islands and	
					Lakshadweep.	

(8)	(9)	(10)	(11)	(12)
Not applicable.	Two	By direct	Not	Departmental Confirmation Committee (for considering
	years.	recruitment.	applicable.	confirmation) consisting of :
				1. Member Secretary, Central Board
				– Chairman;
				2. Under Secretary (dealing with establishment of Board) in
				the Ministry of Environment, Forest and Climate
				Change – Member;
				3. Two Scientist 'D', Central Board (to be nominated by the
				Chairman)
				– Members;
				4. Administrative Officer (Pers.)
				– Member.

(1)	(2)	(3)	(4)	(5)	(6)	(7)
37. Multi-	22*	Group 'C',	Level-1 in	Not	Between 18 and 27	10 th standard passed
Tasking Staff.	(2021)	Non-	the pay	applicable.	years.	from a recognised Board
	*subject to	Ministerial.	matrix		Note: The crucial date	or Institution.
	variation		(Rs.18000-		for determining the age-	OR
	dependent		56900).		limit shall be the closing	(*) Certificate from
	on				date for receipt of	Industrial Training
	workload.				application from	Institute in the relevant
					candidates and not the	trade.
					closing date prescribed	
					for those in Assam,	
					Meghalaya, Arunachal	(*) The Appointing
					Pradesh, Mizoram,	Authority shall indicate
					Manipur, Nagaland,	the particular trade or

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Tripura, Sikkim, Lahual discipline in which
and Spiti District and Industrial Training
Pangi Sub- division of Institute certificate is
Chamba District of required on each
Himachal Pradesh and occasion a vacancy is
the Union territories of filled.
Ladakh, Andaman and
Nicobar Islands and
Lakshadweep.
Note: In the case of
recruitment made
through the Employment
Exchange, the crucial
date for determining the
age-limit shall be the last
date up to which the
Employment Exchange
is asked to submit the
names.

(8)	(9)	(10)		(11)	(12)
Not applicable.	Two years.	By recruitment.	direct	Not applicable. Departmental Confirmation Committee (for considering confirmation) consisting of:	
					Member Secretary, Central Board - Chairman;
					2. Under Secretary (dealing with establishment of Board) in the Ministry of Environment, Forest and
					Climate Change or his nominee — Member ; 3. Two Scientist 'D', Central Board (to be nominated by the Chairman) — Members ;
					4. Administrative Officer (Pers.) – Member.

TANMAY KUMAR, Chairman

[ADVT.-III/4/Exty./445/2021-22]